



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/15/2021 FIXED	NIPON DHOLUA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA	MR. D SAIKIA, GA, ASSAM SC, G M D A SC, GMC
	WITH			
2	WP(C)/6436/2013	DEEPAK TALUKDAR and 10 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS.P BORAH MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM SC, GMC
	WITH			
3	WP(C)/5042/2014	STREET VENDORS' ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR.U K DEKA MR.S BORTHAKUR	MR.D SAIKIA GA, ASSAM MR.S BORA SC, GMC
	WITH			
	I.A.(Civil)/1878/2017 in WP(C)/5042/2014	STREET VENDORS ASSOCIATION OF ASSAM and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. U K DEKA MR. S BORTHAKUR	MR. D SAIKIA GA, ASSAM MR. S BORA SC, GMC
	WITH			
4	Cont.Cas(C)/335/2017	STREET VENDOR ASSOCIATION OF ASSAM and 3 ORS. Versus M. ANGAMUTHU and 3 ORS.	MR.D GOGOI MR.S BARTHAKUR	MS.M HAZARIKA(Sr.Adv.)(R-1) MR.S BORA R- 2,3and4 MS.S KHOUND(R-1) MR.D SAIKIA(Sr.Adv.)(R- 2,3&4)
	WITH			
5	WA/55/2024 FIXED	SAMITI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MS. M D BORAH, FISHERY DEPTT.
	WITH			
6	Cont.Cas(C)/343/2024	ALAKA KALITA Versus SRI NARAYAN KONWAR AND ORS	MR B D DAS MRS R DEKA MR. H R DAS MR J LOTH	
	WITH			
7	I.A.(Civil)/1751/2024 in WA/5112/2024	M/S TECHNO STEEL AND CRAFT INDUSTRIES AND ANR Versus THE UNION OF INDIA AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	MR. SURAJIT DUTTA (R-7) MS. I DAS (R-7) DY.S.G.I.

	WITH WA/5112/2024 (Filing Number)	M/S TECHNO STEEL AND CRAFT INDUSTRIES AND ANR Versus THE UNION OF INDIA AND 6 ORS H	MS. PADMINI BARUA	
8	I.A.(Civil)/1768/2024 in WA/6325/2024	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MS. A BEGUM MR M H CHOUDHURY K U AHMED MS F INTAZ	GA, ASSAM MR. K MOHAMMED (R-6)
	WITH WA/6325/2024 (Filing Number)	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM AND 5 ORS E	K U AHMED	
9	I.A.(Civil)/1946/2024 IN WA/316/2021 (D/O) in WA/316/2021	VANLALNGHETA Versus SMT. LALREMMAWII and ANR	MR. H BURAGOHAIN	
	WITH MC/40/2024	VANLALNGHETA Versus SMT. LALREMMAWII and ANR,	MR. H BURAGOHAIN	
10	I.A.(Civil)/2322/2024 in WA/8246/2024	N F RAILWAY Versus STATE OF MIZORAM AND ORS	MR. S K MEDHI	GA, MIZORAM
	WITH WA/8246/2024 (Filing Number)	N F Railway Versus The State Of Mizoram	SANJAY KUMAR MEDHI	
	WITH I.A.(Civil)/8288/2024 (Filing Number)	N F Railway Versus The State Of Mizoram	SANJAY KUMAR MEDHI	
11	I.A.(Civil)/2699/2024 in WP(C)/5572/2023	ALL ASSAM STAMP VENDORS ASSOCIATION Versus PRINCIPAL ACCOUNTANT GENERAL AUDIT A	MR. P MAHANTA V KHAKHALARY	SC, REVENUE AND DISASTER MANAGEMENT DEPT
	WITH WP(C)/5572/2023	ALL ASSAM STAMP VENDORS ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS.	MR B B NARZARY MR. P MAHANTA MS. P SAHARIA	GA, ASSAM MR. K P PATHAK (R4, R5) MR BHARGAV DAS (R4, R5) MR ARINDAM BARUAH (R4, R5) SC, REVENUE
12	WITH PIL/74/2023	DHANU RAM DAS AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS N ISLAM MR. P TELI MS. L ISLAM	MS. M D BORAH, GA R-2 MR. K P PATHAK MS. N BORDOLOI, SC, REVENUE DEPTT. (R- 1&3) MR BHARGAV DAS
13	I.A.(Civil)/3105/2024 in WA/264/2024	SUBHASH VASUDEV Versus THE STATE OF ASSAM AND 4 ORS	MR P KATAKI MRS R BEGUM	GA, ASSAM
	WITH WA/264/2024	SUBHASH VASUDEV Versus THE STATE OF ASSAM AND 4 ORS	MR P KATAKI MRS R BEGUM	MR. N DEKA.(R-5) MR. M GOGOI.(R-5)
14	I.A.(Civil)/3122/2024 in WA/11178/2024	THE UNION OF INDIA and 4 ORS Versus HIRENDRA NATH MALAKAR	MS. B SARMA	
	WITH WA/11178/2024 (Filing Number)	THE UNION OF INDIA Versus HIRENDRA NATH MALAKAR	MS BIJITA SARMA	
	WITH I.A.(Civil)/11179/2024 (Filing Number)	THE UNION OF INDIA Versus HIRENDRA NATH MALAKAR	MS BIJITA SARMA	

15	I.A.(Civil)/3155/2024 in WA/8318/2024	THE AIRPORTS AUTHORITY INDIA AND 5 ORS Versus PRAVEEN VS AND ANR	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN MS N B KAYASTHA	
	WITH WA/8318/2024 (Filing Number)	THE AIRPORTS AUTHORITY INDIA AND 5 ORS Versus PRAVEEN VS AND ANR	MR. R DUBEY	
		- FOR FRESH ADMISSION WITHOUT STAY/BAIL -		
16	PIL/36/2024	MAMTAZ FOUNDATION Versus THE UNION OF INDIA AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH MS. S NATH	DY.S.G.I.
17	PIL/59/2024 FIXED	RAJIB LANGTHASA AND 2 ORS Versus THE GOVERNMENT OF ASSAM AND 14 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, FINANCE SC, N C HILLS SC, FOREST
18	WA/262/2024 CAVT./539/2024	THE STATE BANK OF INDIA AND 2 ORS Versus OLYMPIA ROY AND ANR	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA	MR G GOSWAMI FOR CAVEATOR
		- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -		
19	WP(C)/1648/2022	THE UNION OF INDIA AND 3 ORS. Versus MANISH KUMAR SHAH	MR H GUPTA	MR. S C KEYAL MR. A AHMED MS. D GOSWAMI
20	WP(C)/7498/2022	GHOSHITO YEPHTO AND 34 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR S BORGOHAIN MS. B DEVI MR BAPLU CHAKMA	GA, ASSAM SC, K A A C
21	PIL/68/2023	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. S CHAMARIA PETITIONER IN PERSON	MR. K N CHOUDHURY (R-3,4,5,6) MR. B K MAHAJAN (R-3,4,5,6) GA, ASSAM MR. D K DAS (R-3,4,5,6) MR. P MAHANTA (R-7) MR P P MEDHI (R-3,4,5,6)
22	WA/433/2023 CAVT. NO.10982/023, WITH LCR	BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MS. R B BORA, GA, ASSAM MR. M MONDAL FOR CAVEATOR
	WITH I.A.(Civil)/3420/2023 in WA/433/2023	BALESWAR RANGPI AND ANR. Versus ON THE DEATH OF BAHAR ALI HIS LEGAL HEIRS GOLAYA BEGUM AND ORS	MR. R SARMA MS. S D SAIKIA MS DIPALI DUTTA	MR. A C SARMA MR. M MONDAL FOR CAVEATOR
23	WA/154/2024	CHAMEN ALI AND ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE
	WITH WA/74/2024	ABUL KALAM AD 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM	SC, HIGHER EDU GA, ASSAM SC, PWD (BULDING) SC, REVENUE
25	WITH WA/94/2024	SUKCHAN ALI AND ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD

26	WITH WA/118/2024	ABDUL AZIZ MIAH AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, HIGHER EDU GA, ASSAM SC, REVENUE SC, PWD
27	WITH WA/138/2024	AMIR ALI AND 6 ORS Versus THE STATE OF ASSAM AND ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM MR. K GOGOI, SC, HIGHER EDUCATION MR. D NATH (R-8) MS. N BARMAN (R-8) SC, REVENUE
28	WA/205/2024 CAVT. NO.05542/024, CAVT./554/2024	NOKIBUL ISLAM Versus MAFIDUL ISLAM AND 3 ORS	MR. T J MAHANTA MR. S ISLAM MR A HAWARI A R MONDAL	MR. K GOGOI MR. A JAHID(R-3,4) MS N N SHARMA SC, OIL FOR CAVEATOR
29	WA/214/2024 CAVT. NO.05842/024, CAVT./584/2024	CHARAN RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MR H DAS MR Y. BARBHUIYA	MR. N HAQUE MR K UDDIN MR. P SARMA, SC, AFDC MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN FOR CAVEATOR
30	WA/231/2024	GOPAL KAKATY Versus THE STATE OF ASSAM AND 6 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MD S HOQUE	MR. A DEKA(R-7) SC, SEC. EDU.
31	WA/351/2024 FIXED	JAHIR UDDIN LASKAR AND 6 ORS Versus THE STATE OF ASSAM AND ORS	MR. S BANIK MS F BEGUM	SC, CO OP GA, ASSAM MR M J QUADIR (FOR CAVEATOR)
32	WP(C)/3873/2024 FIXED	DIBAKAR BASFORE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR A DASGUPTA MS B DAS MR J K SHARMA	GA, ASSAM MR. P S BHATTACHARYYA(CGC) (r- 7) MR H K DAS (R-3,6) MR H K DAS (R-3,6) MR N K SARMA(R-3,6) MR N K SARMA(R-3,6) DY.S.G.I.
33	WP(C)/4056/2024	ARUN KHUNDONGBAM @ NANA O Versus THE STATE OF ASSAM AND 5 ORS	MR. R SEKHAR MR. B D CHOWDHURY A NEOG	GA, ASSAM SC, CBI SC, GHC
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
34	PIL/34/2023	DR. ABHIJIT NEOG Versus UNION OF INDIA AND 10 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM DY.S.G.I. SC, HEALTH
35	PIL/51/2023	JOYDEB DAS Versus THE STATE OF ASSAM AND 4 ORS	MS. L DEVI MR. S BIKASH	GA, ASSAM SC, GMC SC, FINANCE
36	WP(C)/4008/2023 FIXED	DWIPJYOTI TALUKDAR Versus THE UNION OF INDIA AND 5 ORS.	MR. S BANIK MR. D. BORAH	MR. S K MEDHI DY.S.G.I.
37	WP(C)/5797/2023 CAVT. NO.08912/023,	EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS Versus DR. KARABI KALITA AND ANR	MR. P KALITA (P-5) MR. K BAISHYA	MR R SHARMA MR D DAS MR R CHAKRAVORTY MS. R. ENJAIPI (r-1) S RABHA (r-1) DY.S.G.I. FOR CAVEATOR

38	WITH Cont.Cas(C)/103/2024	DR. KARABI KALITA Versus DR. BIJOY DEKA	MR. K N CHOUDHURY MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. P KALITA
39	WP(C)/6773/2023	HARSHIT PATHAK Versus THE UNION OF INDIA AND 4 ORS	DR G J SHARMA MR S NATH	MR. B CHAKRAVARTY(CGC) MR. B CHAKRAVARTY(CGC) DY.S.G.I.
- FINAL DISPOSAL AT ADMISSION STAGE -				
40	WA/8/2023	UNION OF INDIA AND 2 ORS. Versus R. SAPCHAMA AND 37 ORS. -F	MR. R K D CHOUDHURY ASSTT.S.G.I.	
HEARING				
41	WP(C)/646/2019	C. VINOD AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. S C KEYAL (ASSTT.S.G.I.) MR. R K D CHOUDHURY ASSTT.S.G.I. SC, UPSC
42	WA/292/2021 FIXED	BISWA BORDOLOI AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. M SARMAH	SC, WATER RESOURCE SC, FINANCE
43	WITH WA/148/2021	MADHAB DEKA AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, WATER RESOURCE SC, FINANCE DEPTT.
44	WITH WA/149/2021	KHANINDRA DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, WATER RESOURCE
45	WITH WA/150/2021	KANDARPA CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	SC, WATER RESOURCE SC, FINANCE
46	WITH WA/151/2021	JATISH CHANDRA BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, WATER RESOURCE
47	WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	MR. S C KEYAL MS D CHAUDHURY MR A K PAUL MR. M DASGUPTA
	WITH I.A.(Civil)/36/2022 in WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. Versus VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	
48	WP(C)/6574/2023 B/O	RANJIT KUMAR PEGU Versus THE STATE OF ASSAM AND 4 ORS	MR. M TALUKDAR MS. M TALUKDAR	GA, ASSAM SC, APSC
49	WP(C)/7135/2023	M/S BARUAH CC BLOCK INDUSTRY AND ANR. Versus STATE BANK OF INDIA AND 2 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. K K NANDI (R-1 TO 3) MS S DEY (R-1 TO 3) MISS. R. DAS (R-1 TO 3)

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LEAVE NOTE OF ADVOCATES FOR 23/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/1154/2024 FIXED	LAKHINATH BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M SARMA	SC, ELEM. EDU SC, FINANCE
2	WP(C)/2005/2024 FIXED	SAJAL DAS Versus THE STATE OF ASSAM AND 6 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
3	WP(C)/2716/2024 FIXED, PERSONAL APPEARANCES	MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MS J RAJKUMARI	SC, ELEM. EDU GA, ASSAM
	WITH I.A.(Civil)/3145/2024 in WP(C)/2716/2024	MD. HABIBUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MS J RAJKUMARI	SC, ELEM. EDU SC, ELEM. EDU
4	WP(C)/3092/2024 FIXED	MD. KAMRUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. R DE MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	SC, ELEM. EDU MR. K H KHANDAKAR(R-5) MR G BORDOLOI (R-5) MR. K M HASSAN(R-5) MS N J BEGUM(R-5) MS. J BURAGOHAIN(R-5) MS A MESEN(R-5)
5	WP(C)/3572/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
6	WP(C)/3906/2024 FIXED	DILIP KUMAR SARMAH Versus THE STATE OF ASSAM AND 3 ORS	MR R DHAR MS.TWINKLE SARMA MR S PARASHAR	SC, ELEM. EDU
7	WP(C)/4822/2024	DR. ABHINAV KALITA AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHOUDHURY MR S MUKTAR MR S ISLAM MS. M PATGIRI	DY.S.G.I. SC, HEALTH
8	WP(C)/5211/2024 FIXED	SHAHE ALAM SK Versus THE GAUHATI UNIVERSITY AND 2 ORS	MS. I DAS	SC, G U
9	WP(C)/5213/2024 FIXED	MEHMUD ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU.

10	WP(C)/5321/2024	MOKROM ALI Versus THE STATE OF ASSAM AND 10 ORS	MR. M U MONDAL MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM
11	WP(C)/5328/2024 B/O	JOGESH CHANDRA LAHKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. S CHOWDHURY MR. LENTSO	SC, SEC. EDU.
12	WP(C)/5336/2024	BIJON ROY AND 86 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, ELEM. EDU SC, FINANCE
13	WP(C)/5337/2024	SANDHYA RANI DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS M M DAS MR. P SARMAH	SC, SEC. EDU.
14	WP(C)/5339/2024	JUL HAQUE AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	SC, ELEM. EDU SC, SEC. EDU. SC, BTC
ORDER (IMPLEADMENT OF PARTY)				
15	I.A.(Civil)/2810/2024 in Cont.Cas(C)/577/2020	MD. MUZAMIL HOQUE MIR Versus PREETOM SAIKIA AND 5 ORS.	MRS. K DEVI MS S A KHALIFA	
	WITH Cont.Cas(C)/577/2020	MD. MUZAMIL HOQUE MIR Versus PREETAM SAIKIA AND 2 ORS	MRS. K DEVI MS R P BARUAH	
ADMISSION				
16	WP(C)/2795/2020 FIXED	MITALI DUTTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S NEOG MS. S G BARUAH	SC, HIGHER EDU
17	WP(C)/1223/2021 FIXED	ABDUR REZZAK AHMED AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R ALI MR. H A AHMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE
18	WP(C)/5464/2022	ZAHID HASAN ULLAH AND 141 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU MR. C SHARMA, SC, SOCIAL JUSTICE & EMPOWERMENT DEPTT. SC, HEALTH
19	WP(C)/5479/2022 FIXED	SANTOSH KR BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU GA, ASSAM SC, AG J U AHMED (R-9) MR S A REEYAZ(R-9) SC, BTC SC, FINANCE
20	WP(C)/2846/2023 FIXED	ANOWARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM SC, AG MR S H MAHMUD(r-8) MR S ISLAM(r-8) MR. S. SUR(r-8) MR S AFRIDI (r-8) SC, SEC. EDU. SC, FINANCE
21	WP(C)/3938/2023 FIXED	MRS. ANASUYA BORUAH AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. A DEKA MR N SARMA MR. S BORTHAKUR	SC, SEC. EDU.
22	WP(C)/6276/2023 FIXED	DR. JINTU SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, HIGHER EDU MR. S CHAKRABORTY (R-6) MR. N DEKA (r-4,5) MR. M GOGOI(r-4,5) SC, G U
23	WP(C)/7224/2023 CAVT. NO.13242/023,	DIBAKAR SHARMA Versus THE STATE OF ASSAM AND 3 ORS	MR R P SHARMA MR R DHAR MR N N UPADHYAYA MR. B B KAKATI	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR

24	WP(C)/108/2024 FIXED	SAJAL DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY (P-17) MR. A K DUTTA MR. B PURKAYASTHA (P-17) MR. B ZAMAN	SC, ELEM. EDU SC, FINANCE
25	WP(C)/595/2024 FIXED	KAPIL HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
26	WP(C)/1944/2024 FIXED	PUNYA PRABHA DEURI Versus THE STATE OF ASSAM AND 4 ORS	MR. A BORO MR. S BASUMATARY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
27	WP(C)/3210/2024 FIXED	KANAILAL DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA L PARBIN	SC, SEC. EDU.
28	WP(C)/4373/2024 FIXED	HITESH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. B GOGOI MR M BHUYAN	SC, SEC. EDU.
29	WP(C)/4545/2024 FIXED	KHALEDA ZIA Versus THE STATE OF ASSAM AND 3 ORS	MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM
30	WP(C)/4731/2024 FIXED	PAUBAMLEING JEME AND 37 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR. D P BORAH MR. A BHATTACHARJEE MS. D L DEKA MR U GHOSH MAUSAM NATH	SC, ELEM. EDU SC, N C HILLS
31	WP(C)/5158/2024	SADIA TASHNIMA AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH
32	WP(C)/5159/2024 FIXED	SUHENA NASRIN Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY S J DUTTA	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
33	WP(C)/5161/2024 FIXED	AFSANA BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MR. M K DAS MS. B CHETRY C SAIKIA S J DUTTA	SC, Social Justice SC, HEALTH
34	WP(C)/5173/2024 FIXED	AMIT GUPTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR J SINGH MS M ZOMUANPUII MR P DOLEY	SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
35	WP(C)/5274/2024 FIXED	AMINUL ISLAM AND 5 ORS Versus THE STATE OF ASSAM AND ANR	M ALAMGEER MR. A H M R CHOUDHURY	SC, HEALTH
<u>ORDERS</u>				
36	Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND ANR.	MR. SURAJIT DAS MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR. D SAIKIA MR S M T CHISTIE MS SURAYA RAHMAN MR A CHALIHA
	WITH I.A.(Civil)/2509/2022 in Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND 3 ORS.	MR A W AMAN	

37	Cont.Cas(C)/480/2021	DWIJEN TALUKDAR AND 38 ORS Versus PREETOM SAIKIA AND ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. R MAZUMDAR MR. N J KHATANIAR (R-4) MR. B GOGOI (R-6) MR B GOGOI MS K DAS (R-4) MR A CHALIHA (R-6) SC, FINANCE DEPTT.
38	I.A.(Civil)/41/2022 in WP(C)/157/2021	SAMORENDRA KR SENGUPTA Versus THE CHAIRMAN, BOARD OF GOVERNORS SAINIK SCHOOL SOCIETY AND ORS	MR. S A HUSSAIN MR D J HALOI	ASSTT.S.G.I.
	WITH WP(C)/157/2021	SAMORENDRA KR SENGUPTA Versus THE CHAIRMAN AND 4 ORS	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	MRS. A GAYAN (R-4) ASSTT.S.G.I. MS. R PATHAK (SC, CBSE, R-5)
	WITH I.A.(Civil)/718/2021 in WP(C)/157/2021	SAMORENDRA KR. SENGUPTA Versus THE CHAIRMAN AND 4 ORS.	MR D J HALOI	MRS. A GAYAN ASSTT.S.G.I.
39	Cont.Cas(C)/610/2022	UMESH DEKA AND 10 ORS Versus DR. BIJOYA CHOUDHURY AND ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. D SAIKIA(R-4) MR S M T CHISTIE MR S M T CHISTIE MR. R MAZUMDAR (R-4) MR. B GOGOI (R-5) MR P NAYAK (R-5) MR A CHALIHA (R-5) SC, SEC. EDU. SC, FINANCE DEPTT.
40	Review.Pet./98/2023 IN IA.(Civil)/1467/2023 (D/O), WP(C)/7578/2022 (D/O)	UNION OF INDIA AND 4 ORS. Versus PUJA DAS	MR. B CHAKRAVARTY	
41	WP(C)/6046/2023	RANGJALU BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. J SARMAH (R-5) MR. B K DAS (R-4) H P NEOG (R-4) SC, G U
	WITH WP(C)/6044/2023	RAISUMAI KHAKHLARI Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MR M RANA MD. I AHMED MS M ROY	SC, HIGHER EDU MR. P BORAH (r-5) SC, G U
	WITH I.A.(Civil)/166/2024 in WP(C)/6044/2023	DR. LAKHIRAM NARZARY, Versus RAISUMAI KHAKHLARI AND 4 ORS.	MR. P BORAH MRS K M SAIKIA	MR. D P CHALIHA SC, EDU
43	Review.Pet./8/2024 IN WP(C)/6805/2023 (D/O)	ABUL HUSSAIN Versus MD MOJIBUR RAHMAN AND 10 ORS	MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU
	WITH I.A.(Civil)/697/2024 in Review.Pet./8/2024	ABUL HUSSAIN, Versus MOJIBUR RAHMAN AND 10 ORS	MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
44	Review.Pet./90/2024 IN WP(C)/462/2020 (D/O)	THE DIRECTOR OF SECONDARY EDUCATION ASSAM Versus MARJAN BEGUM	MR B KAUSHIK MS K DAS	
45	Cont.Cas(C)/134/2024 FIXED	MD. JAHIDUL ISLAM AND 2 ORS. Versus NARAYAN KONWAR AND ANR.	MR. D A KAIYUM MR S ISLAM (p-2) MR. M S MONDAL	
46	Review.Pet./161/2024 IN WP(C)/6147/2022 (D/O)	THE STATE OF ASSAM AND ANR Versus JIBAN CH BARMAN AND ORS	MR. N J KHATANIAR MS K DAS	DY.S.G.I. SC, SSA SC BTAD
47	Review.Pet./166/2024 IN WP(C)/5914/2014 (D/O), WP(C)/4255/2017 (D/O)	THE STATE OF ASSAM AND 2 ORS Versus KALPANA DEVI AND ANR	MR. N J KHATANIAR MS. D MUSAHARY	

48	Cont.Cas(C)/405/2024	SALEK AHMED AND 8 ORS Versus NARAYAN KONWAR AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	
49	I.A.(Civil)/2459/2024 in WP(C)/5905/2023	HEMANTA KUMAR TAMULY Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM
	WITH WP(C)/5905/2023	HEMANTA KUMAR TAMULY Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU MR. S DUTTA (r-4) SC, SCERT, ASSAM MR P CHOUDHURY (r-4) MR. P SENGUPTA (r-4) MS P SAIKIA (r-4)
	WITH I.A.(Civil)/1213/2024 in WP(C)/5905/2023	TAPAN KUMAR SARMA Versus HEMANTA KUMAR TAMULY AND 3 ORS	MR. P SENGUPTA MR. P SENGUPTA	SC, ELEM. EDU SC, SCERT, ASSAM MS D BORGOHAIN
50	I.A.(Civil)/3019/2024 in WP(C)/3244/2024	1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	SC, ELEM. EDU GA, ASSAM MR. R SARMA (R-8)
	WITH WP(C)/3244/2024	1178 NO. DAKHIN KHATOWAL MUKTAB SCHOOL AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR J C BORAH	SC, ELEM. EDU GA, ASSAM MR. R SARMA (R-8) MR. B CHOUDHURY SC, SSA,,
51	WP(C)/3929/2024 FIXED	MADHAB CHANDRA KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 23/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
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7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2933/2024 WITH OFFICE NOTE, FIXED	JAHANGIR ALOM Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
2	Bail Appln./3211/2024	ASHIM ADHIKARI @ ASHIM ADHIKARY, Versus THE STATE OF ASSAM	MR KUTUB ALI MD S ALI MR M RAHMAN	PP, ASSAM
3	Bail Appln./3214/2024	SRI ABHIJIT CHANDA, Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MS. M BORA	PP, ASSAM
4	Bail Appln./3216/2024	JASHIM UDDIN LASKAR Versus THE STATE OF ASSAM	MS B DEVI MS. S BORA	PP, ASSAM
5	Bail Appln./3218/2024	MORTAZA ALI @ ARIYAN AHMED Versus THE STATE OF ASSAM AND ANR	MS F BEGUM MS P DASGUPTA MR S PAUL	PP, ASSAM
6	Bail Appln./3227/2024	SIDDHARTH BAJPAI @ SIDHARTH BAJPAI Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
7	Bail Appln./3229/2024	DEBORATA SINHA ALIAS DEBABRATA SINHA Versus THE STATE OF ASSAM	MR. M MORE MR. M BISWAS MR. A BORPUZARI MR. P K SHARMA	PP, ASSAM
MOTION				
8	AB/2474/2024 FIXED	FARMAN ALI AHMED Versus THE STATE OF ASSAM	MR S H MAHMUD MR S ISLAM	PP, ASSAM
9	AB/2493/2024 FIXED	RAMAL GOYARY Versus THE STATE OF ASSAM	MR. T DEURI MR D S DEKA MS A DAS MS. L WANGSA	PP, ASSAM
10	AB/2506/2024 FIXED	ANKURJYOTI NATH Versus THE STATE OF ASSAM	MR. N ISLAM MR K THAKUR	PP, ASSAM
11	AB/2792/2024	JOHURUL ISLAM @ JAHRIUL ISLAM Versus STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR R B ISLAM MR M HUSSAIN	PP, ASSAM

12	AB/2795/2024	SAHAB UDDIN LASKAR Versus THE STATE OF ASSAM	MR. A K HANNAN	PP, ASSAM
13	AB/2796/2024	AMIT MANDAL Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
ADMISSION				
14	W.P.(CrI.)/13/2023 WITH CASE DIARY(SCANNED COPY)	JASVEER SINGH Versus THE STATE OF ASSAM	MR. T DEURI MS. D SONOWAL MR. D KONWAR	GA, ASSAM
15	W.P.(CrI.)/14/2023	ANJAN DUTTA Versus THE STATE OF ASSAM AND 2 ORS	MR. L GOGOI	GA, ASSAM
WITH				
16	W.P.(CrI.)/9/2023	RADHA CHETIA AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A M BORA (P-2) MR. M K DAS (P-2) MR. A CHETIA MR H K SARMA B. CHETRY (P-2) MS K BHATTACHARYYA	GA, ASSAM
BAIL HEARING (BA)				
17	Bail Appln./121/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SIIVICHO JOHN THRO AND ANR Versus THE STATE OF ASSAM	MR. S MUNIR MR R AKHTAR	PP, ASSAM
18	Bail Appln./1423/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	HABIBUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. S MUNIR	PP, ASSAM
19	Bail Appln./1919/2024 FIXED	MD. KAMRUL ISLAM Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
20	Bail Appln./1922/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AFZAL HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
21	Bail Appln./2191/2024 FIXED	SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR A A DEWAN MRS. R RONGMEI MS. K L R YANTHAN MR H A RASHID	PP, ASSAM
22	Bail Appln./2907/2024 WITH OFFICE NOTE, FIXED	BANIJ ALI @ BANIS ALI Versus THE STATE OF ASSAM AND ANR.	MR N AHMED S BASUMATARY	PP, ASSAM
23	Bail Appln./2956/2024 WITH OFFICE NOTE, FIXED	BIRSING BHUMIJ Versus THE STATE OF ASSAM	DR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
24	Bail Appln./2981/2024 FIXED	PINKY DEBNATH Versus THE STATE OF ASSAM	MS S BHATTACHARJYA MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
25	Bail Appln./3012/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NAAMAN RESHO RENGMA AND ANR Versus THE STATE OF ASSAM	ALHAJJ I UDDIN H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
26	Bail Appln./3071/2024 FIXED	BABUL ALI @ SARU ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
27	Bail Appln./3127/2024 FIXED	DIGANTA CHETIA AND ANR. Versus THE STATE OF ASSAM	MR P K DAS MR. M BARUAH MR. M ALOM	PP, ASSAM
BAIL HEARING				
28	AB/3243/2023 FIXED	JUAL ALI @ JUWEL AL Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
29	AB/1644/2024 FIXED	RAJESH KALITA Versus THE STATE OF ASSAM	M. HOSSAIN MS. A SULTANA	PP, ASSAM

30	AB/1995/2024 FIXED	BISWAJIT HALOI Versus THE STATE OF ASSAM	MR. J KALITA M BRAHMA MR SOHAING	PP, ASSAM
31	AB/2093/2024 FIXED	ASHIM KUMAR DAS @ DR ASHIM KUMAR DAS Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
32	AB/2131/2024 WITH OFFICE NOTE, FIXED	MOKHLES ALI Versus THE STATE OF ASSAM AND ANR.	MR B M DEKA MS. S SARMAH MR R.AHMED	PP, ASSAM
33	AB/2196/2024 WITH OFFICE NOTE, FIXED	NANDA DAS Versus THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM S PAUL MR. A H MOLLAH	PP, ASSAM
34	AB/2198/2024 FIXED	NAIBAR HOSSAIN Versus THE STATE OF ASSAM	M HOSSAIN MR. Z H AHMED MD A WADUD	PP, ASSAM
35	AB/2210/2024 FIXED	NAKIBUR ISLAM @ NEKIBUR ISLAM AND 3 ORS Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
36	AB/2299/2024 FIXED	GULZAR ALI Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOOND MS. S PHUKAN MR B DAS	PP, ASSAM
37	AB/2331/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	PP, ASSAM
38	AB/2399/2024 FIXED	DR PRANJAL DEKA AND ANR Versus THE STATE OF ASSAM	M PATHAK MS. A BARMAN MR. T ALI	PP, ASSAM
39	AB/2446/2024 FIXED	PARESH TALUKDAR AND 5 ORS. Versus THE STATE OF ASSAM	MR. R GOSWAMI MS N DEVI MS S DAS	PP, ASSAM
40	AB/2449/2024 FIXED	MOTIBUR RAHMAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD IMRAN	PP, ASSAM
41	AB/2471/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GIASUDDIN ALIAS GIYASH UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA	PP, ASSAM
42	AB/2628/2024 FIXED	RUPJYOTI GOGOI Versus THE STATE OF ASSAM	A L RAHMAN MUSTAFIJUR RAHMAN	PP, ASSAM
43	AB/2632/2024 FIXED	MOHIDUL ISLAM @ ALI Versus THE UNION OF INDIA	MR S ISLAM MR. R ISLAM	MR. K K PARASAR DY.S.G.I.
44	AB/2704/2024 FIXED	SUKUM UDDIN AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
45	AB/2785/2024 FIXED	SRI NURUL HUDA CHOUDHURY @ NH CHOUDHURY Versus THE STATE OF ASSAM	MR G CHOUDHURY	PP, ASSAM
ORDERS				
46	I.A.(CrI.)/537/2020 AB 4412/2019(D/O), FIXED in AB/4412/2019	THE STATE OF ASSAM Versus ASURUDDIN ALI @ ASIRUDDIN	ADDL PP,ASSAM	MR S H SIKDAR MR M HOQUE
47	W.P.(CrI.)/35/2022	MD SALIM @ MD SALEM AND 3 ORS Versus THE UNION OF INDIA AND 5 ORS	MR A N AHMED	GA, ASSAM MR. K K PARASAR (C.G.C., R1) ASSTT.S.G.I.

48	W.P.(Cri.)/37/2022	JOYDEB DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. R K D CHOUDHURY MR. A BHATTACHARYA MS. K MALAKAR MS. L DEVI MR. S BIKASH MR. A BHATTACHARJEE MS P BORA MS P DUTTA	MR D KALITA (R-4) GA, ASSAM MR. S C BISWAS (R-8) MR P KATAKI (R-8) MR. S BORTHAKUR (R-4) MS. S KAKATI (R-4) MS. U NANDA (R-8) MS A BORAH SC, CBI
49	W.P.(Cri.)/18/2023	SHARMISTHA BARUAH Versus ATUL AUTO LIMITED	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	
50	W.P.(Cri.)/3/2024	M/S ECHO MOTORS AND AUTOMOBILES PRIVATE LIMITED AND ANR Versus THE STATE OF GUJRAT	MR. S N TAMULI MS P DEKA	GA, ASSAM MRS S BARUAH(R-3)
51	Review.Pet./149/2024 WP(C) 1335/2018(D/O)	DIPTIMAN BATHARI AND 4 ORS. Versus THE N C HILLS AUTONOMOUS COUNCIL HAFLONG AND 9 ORS.	MR. S D PURKAYASTHA MS S.S.BORA	SC, ELEM. EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 23/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
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8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4779/2024 FIXED	JYOTIRMOY SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
2	WP(C)/5324/2024	RATUL CHANDRA ROY Versus THE STATE OF ASSAM AND 8 ORS	MR. R SEKHAR MR. B D CHOWDHURY B SONOWAL	GA, ASSAM
3	WP(C)/5338/2024	RAJU ALI Versus THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS	MS M HAZARIKA MS. S NEWAR	
ADMISSION				
4	WP(C)/182/2016	M/S ANAMIKA ENTERPRISES Versus THE UNION OF INDIA and ANR	MR. R MAZUMDAR MR U SARMA MR. H BEZBARUA MS. R DUTTA	C.G.C. MR. M R ADHIKARI ASSTT.S.G.I.
5	WP(C)/1910/2017 FIXED	RATAN CHANDRA BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED	GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY SC, ASTC
6	WITH WP(C)/1923/2017	MANIN BORO Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR.M SARANIA MR.S U AHMED MS.SUSENTETLA	GA, ASSAM MR R M DAS, SC, ASTC MR.U CHOUDHURY(SC, ASTC)
	WITH I.A.(Civil)/2789/2018 in WP(C)/1923/2017	SRI MANIN BORO, Versus ASSAM STATE TRANSPORT CORPORATION and 2 ORS.	MR. M SARANIA MD. S U AHMED	MR R M DAS, SC, ASTC SC, A S T C
7	WP(C)/2122/2017	OIL INDIA LTD. Versus THE UNION OF INDIA and 3 ORS.	MR.S N SARMA MR.K KALITA MR.S CHOUDHURY MS.P KHOUND	MS.N MODI(R- 2,3&4) MS.M CHOUDHURYR- 2,3and4 MR.N KALITA(R- 2,3&4) MR.S DUTTA(R- 2-,3&4) MR.S DUTTA(R- 2,3&4) MR.C SHARMA(R- 2,3&4) ASSTT.S.G.I.
8	WP(C)/8332/2018	TIPU SULTAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM MR. P N SHARMA MR M R ADHIKARI

9	WP(C)/8383/2018	M/S. SAMSON TIMBER INDUSTRIES PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR A TEWARI MS NILAKSHI SARMA MS. P ADHIKARI MR. D WANGDI MS. R R DAS	MR. N J GOGOI (SC, A S A M B) SC, FOREST
10	WP(C)/419/2019 FIXED	LOGISTIC TRANSPORT OF INDIA PVT. LTD. Versus THE UNION OF INDIA AND 6 ORS.	MR. S D PURKAYASTHA MR. U CHOUDHURY MR. C PHUKAN	ASSTT.S.G.I. SC, PGC I LTD. SC, POWER GRID
11	WP(C)/3561/2019	PADMINI DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. H KAKATI	GA, ASSAM MR. R ALI MR. N ALAM(R-6,7) MR. R BORPUJARI, SC, REVENUE MR. H A AHMED MR A K SHARMA(R-6,7) MS. M DAS MS D BARMAN(R-6,7) MR. J HUSSAIN(R-6,7) MS. H FATIMA(R-6,7) MR K JAIN(R-6,7)
12	WP(C)/2963/2021	ABDUL HASMAT Versus THE STATE OF ASSAM AND 5 ORS.	MR F U BARBHUIYA MS S DAS	SC, FOREST
13	WP(C)/6139/2021	DWIJEN TALUKDAR Versus THE STATE OF ASSAM AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
	WITH			
14	WP(C)/6138/2021	GOKUL DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, FINANCE
15	WP(C)/6396/2021	NILAKAMAL LIMITED AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS	GA, ASSAM
16	WP(C)/4888/2022	BABLU CHANDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED	GA, ASSAM MR S KHOUND MR D J MEDHI SC, BTC
	WITH			
17	WP(C)/2444/2021	KHORAGHAT GULIHARA FISHERY COOPERATIVE SOCIETY LIMITED AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A K HUSSAIN	GA, ASSAM SC, BTC
	WITH			
18	WP(C)/6209/2021	KHORAGHAT GULIHARA FISHERY CO OPERATIVE SOCIETY LIMITED AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K HUSSAIN MR. B HUSSAIN	GA, ASSAM MR S KHOUND (r-7) MR D J MEDHI (r-7) SC, BTC
19	WP(C)/5863/2022	BIDYUT BORO Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR MR. A SARANIA	SC, BTC
	WITH			
20	WP(C)/4906/2022	MRIDUL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MD. S M RAHMAN MR. R AHMED	SC, BTC SC, FOREST
	WITH			
21	WP(C)/5174/2022	PABIN BORO Versus THE STATE OF ASSAM AND 3 ORS.	MD. S M RAHMAN MR. R AHMED	SC, BTC SC, FOREST

22	WITH WP(C)/5319/2022	GANESH BORO Versus BODOLAND TERRITORIAL COUNCIL AND 3 ORS	MR. M SARANIA MD. S U AHMED MR H MEDHI MS. I KEITZAR MR. A SARANIA	SC, BTC
23	WP(C)/2056/2023 FIXED	MD. SOHIDUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. SAILENDRA DEKA MR J DAS	GA, ASSAM MR. S KATAKI (r-6) MS. R DUTTA (r-6)
24	WITH WP(C)/2172/2021	GOPAL SARKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
25	WP(C)/6384/2023	BVG INDIA LIMITED Versus UNION OF INDIA AND 5 ORS	MR. A K SAHU MR. S SAHU MS A ROY	MRS. A GAYAN (R-1 TO R-5) MR B PATHAK (R-6) MS. M SARMAH (R-6) MR B HAZARIKA (R-6) MR V KUMAR (R-6) MS M TIWARI (R-6) DY.S.G.I.
26	WP(C)/1043/2024 FIXED	SAHIL AKHTAR Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT	MR A ALAM SC, P W D
27	WP(C)/1386/2024 FIXED	SAHIL AKHTAR Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, PWD
28	WP(C)/3427/2024 B/O	MAINUL ALI Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	SC, GMC
29	WP(C)/3657/2024 B/O	M/S BHOLA SAH Versus THE STATE OF ASSAM AND 6 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SC, FINANCE DEPTT. SR. GA, ASSAM
30	WP(C)/3659/2024 B/O	M/S BIPUL SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, FINANCE DEPTT.
31	WP(C)/4430/2024 FIXED	M/S PRANJAL BP GOHAIN Versus THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
32	WP(C)/4605/2024 FIXED	M/S SOUTH COAST RESTAURANT Versus THE UNION OF INDIA AND 6 ORS	MR. Y S MANNAN MR M GARODIA MS N DEKARAJA MS R BEGAM	DY.S.G.I.
33	WP(C)/5071/2024 FIXED	MD. JIYAU PASA Versus THE UNION OF INDIA AND 3 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	SC, PWD ROAD DY.S.G.I.
ORDERS				
34	WP(C)/7588/2017	CHAKRA DHAR DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.G BAISHYA MR.A HASSAN MS.B BORA	GA, ASSAM SC, ENVIRONMENT AND FOREST DEPTT.
35	WP(C)/339/2020 FIXED	SALEHA KHATOON Versus NAZMINA KHATOON AND 3 ORS.	MS. M BARMAN MD J ALOM MR. M ISLAM	GA, ASSAM MR. A DUTTA MR. A J SAIKIA (R-2) MR. S. PEGU (R-2) MRS. P M DUTTA
36	WP(C)/1819/2022	SAMANNAYA SWA NIYOJAN SANGSTHA Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
37	WP(C)/1974/2022	PACHIM RANGIA WELFARE SOCIETY Versus THE STATE OF ASSAM AND 6 ORS.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E

38	WP(C)/850/2023	JYOTIRMOY KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	MR. B D KONWAR SR. ADV. (R-3) MR. R KALITA (R-3) MR H AGARWAL (R-3) MR J SINGH (R-3) MS M ZOMUANPUII MR P DOLEY (R-3) SC, WATER RESOURCE SC, P AND R.D. SC, BTC
39	WP(C)/4447/2023	NIRANJAN DAIMARI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	GA, ASSAM MR. A BHATTACHARJEE MS. P KALITA FOR CAVEATOR
40	I.A.(Civil)/2422/2024 FIXED, WITH LCR in WP(C)/56/2016 WITH WP(C)/56/2016 CAVT. NO. 1638/15	MANAGEMENT OF HUKANPUKHURI TEA ESTATE Versus THE STATE OF ASSAM and 13 ORS. MANAGEMENT OF HUKANPUKHURI TEA ESTATE Versus THE STATE OF ASSAM and 14 ORS.	G. GOSWAMI MR J BORAH MR. K KAKOTI MR N PATIRI MR. P KALITA MR. T GOSWAMI	GA, ASSAM MR. A BHATTACHARJEE MS. P KALITA FOR CAVEATOR GA, ASSAM R-1,2 and 3 MR. A BHATTACHARJEE (FOR CAVEATOR) MS. P KALITA (FOR CAVEATOR)
41	WP(C)/4607/2024 FIXED	ANKUR PHUKAN Versus UNION OF INDIA AND 3 ORS	DR. B N GOGOI	DY.S.G.I.
42	WP(C)/4823/2024 FIXED	HEMANTA BASUMATARY Versus THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	SC, BTC
HEARING				
43	WP(C)/4882/2016 FIXED, WITH LCR	M/S SOUTH ASSAM ROADWAYS LIMITED FLEET OWNER Versus THE STATE OF ASSAM AND ANR	MR S CHAKRABORTY MR P CHOUDHURY MR.R THAKURIA MS B GOSWAMI MR.L P SHARMA	GA, ASSAM MS.M TALUKDARR-2 MR.S SAHU(R-2)
44	I.A.(Civil)/2689/2022 FIXED in WP(C)/4811/2022 WITH WP(C)/4811/2022	THE UNION OF INDIA AND 4 ORS. Versus SHAHI MD. KARIM SHAHI MD. KARIM Versus THE UNION OF INDIA AND 4 ORS.	MR. S K MEDHI R SARMAH MS M KAKOTY MR. R B PHOOKAN	R SARMAH SC, NF RLY
45	WITH WP(C)/4030/2022	SHAHI MD. KARIM Versus THE UNION OF INDIA AND 3 ORS.	R SARMAH	MR. S K MEDHI SC, RAILWAY

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LEAVE NOTE OF ADVOCATES FOR 23/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024

14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/385/2024	SALIM HASSAN KAZI Versus AKASH DEEP	MR F A LASKAR MR. D H MOZUMDER	
2	Cont.Cas(C)/529/2024	HEMAI TIMUNG Versus RAMENDRA NATH DAS	MR P S RAJA	
3	Cont.Cas(C)/530/2024	RINKU BORDOLOI AND 10 ORS. Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND ANR	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN MR. H A TALUKDAR MS. U NANDA	
4	WP(C)/985/2024	MILON AHMED Versus STATE OF ASSAM AND 3 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, IRRIGATION
5	WP(C)/2294/2024	MOHAN KUMAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MS. D J BORAH MR. S CHETRY	GA, ASSAM
6	WP(C)/4425/2024	MANASH PROTIM GOGOI Versus THE UNION OF INDIA AND 4 ORS	MR. S SUTRADHAR J.P. BARUAH	MRS S BARUAH (CGC) DY.S.G.I.
7	WP(C)/4511/2024	CHIRANJIT BORAH Versus THE STATE OF ASSAM AND 8 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	GA, ASSAM
8	WP(C)/4687/2024	BASANTI DOOM @ BASANTI DOOMNI Versus THE STATE OF ASSAM AND 4 ORS	MR. A K AZAD MS S DEVI	GA, ASSAM
9	WP(C)/4740/2024 FIXED	AKRAM ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, AG SC, PWD SC, FINANCE DEPTT.
10	WP(C)/4930/2024	EYAMIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS. U HAZARIKA	GA, ASSAM
11	WP(C)/5318/2024	DIPA TERON Versus THE STATE OF ASSAM AND 3 ORS	B KHAKHLARY MS P GOGOI U SWARGIARY	SC, EXCISE DEPTT.

12	WP(C)/5327/2024	MD. JAHEER ABBAS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. A R BHUYAN MR. P RAHMAN MR S ISLAM	SC, APDCL
13	WP(C)/5330/2024	A. KARAN SINGHA Versus THE UNION OF INDIA AND 8 ORS .	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	DY.S.G.I.
ORDER (STAY VACATING)				
14	I.A.(Civil)/3061/2024 in WP(C)/5959/2022	INDIAN INSTITUTE OF TECHNOLOGY AND ANR Versus ALOKE KUMAR GHOSHAL	SC, IIT	MR B GOGOI
	WITH WP(C)/5959/2022	ALOKE KUMAR GHOSHAL Versus INDIAN INSTITUTE OF TECHNOLOGY AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. R P KAKOTI SR. ADV. MR. A K DUTTA (r-1 to 5) MR A B DEY MR. S SUTRADHAR SC, IIT
ORDER NO STEPS				
15	WP(C)/4630/2023	LANKESWAR MALAKAR Versus THE STATE OF ASSAM AND 3 ORS	MS. T SOM MR H DAS	GA, ASSAM SC, AG SC, FINANCE DEPTT.
16	WP(C)/7045/2023	BITOPAN BORAH Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 4 ORS	MR H RAHMAN RUBI GOGOI	GA, ASSAM SC, REVENUE
ADMISSION				
17	WP(C)/906/2021	SILPIKA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, ASSAM SC, P H E
18	WP(C)/1237/2021	DR MANOJ KUMAR BAISHYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A AHMED MS. D GOSWAMI	SC, HEALTH AND F W
19	WP(C)/1568/2021	PRASHNA BRAHMA Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH	MS. A TALUKDAR (R5) SC, BTC SC, PWD MS. R B BORA (R2,3,4)
	WITH WP(C)/1116/2021	JOY PRAKASH MACHAHARY Versus THE STATE OF ASSAM AND 4 ORS	MR. D P BORAH	SC, BTC SC, PWD
21	WP(C)/3072/2021	AKBAR HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS.	DR. B AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR H I CHOUDHURY MR. A K AZAD MR REZABUL HOQUE	GA, ASSAM MR D NATH SC, PWD
22	WP(C)/3747/2021	KUMAR CHETRI Versus THE UNION OF INDIA AND 4 ORS.	MR. B CHETRI MR P BHATTACHARJYA	MR. U K GOSWAMI ASSTT.S.G.I.
23	WP(C)/4139/2021	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. B CHAKRAVARTY (r-4) MS. B SARMA (r-4) MS. B SARMA (r-4) ASSTT.S.G.I.
	WITH I.A.(Civil)/149/2022 in WP(C)/4139/2021	SRI PRAKASH D. Versus SHIV NARAYAN BALAI	MS. B SARMA	MR H BEZBARUA

24	WP(C)/4556/2021	RINA KALITA Versus THE GOVERNMENT OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA	MR. R K TALUKDAR (SC, I A AND A D, R9) SR. GA, ASSAM SC, P W D SC, FINANCE
25	WP(C)/4565/2021	CHANDRA NARAYAN DAS Versus THE STATE OF ASSAM AND ANR	MR R DHAR	SC, AGRI. DEPARTMENT
26	WP(C)/5545/2021	SMT. RENU MACHAHARY Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEURI	SC, APDCL
27	WP(C)/5793/2021	NIRAB CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR H DAS MR. B C DEKA	GA, ASSAM SC, HEALTH
28	WP(C)/7104/2021	EYAMIN KHAN Versus THE STATE OF ASSAM AND 4 ORS	MS. T SOM MR. P TELI	GA, ASSAM MR R DHAR (R-1 to 5) SC, REVENUE
29	WP(C)/4311/2022	BISHNU RAM GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. D K BHATTACHARYYA MR A ATREYA	GA, ASSAM SC, AG SC, FINANCE
30	WP(C)/1257/2023	HEMANTA TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
31	WP(C)/1680/2023	SHINE HORE Versus THE UNION OF INDIA AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN	MR. B CHAKRAVARTY MR. B CHAKRAVARTY DY.S.G.I.
32	WP(C)/2106/2023 FIXED	DR. TAPAN HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS.	MR. M NATH MR. A BHATTACHARJEE D J CHAKMA	SC, AG SC, HEALTH
33	WP(C)/7500/2023	BIBEKA NANDA SAIKIA Versus THE ASSAM AGRICULTURAL UNIVERSITY AND 3 ORS.	MR. M SARMA MR BHARGAV DAS MR ARINDAM BARUAH	SC, AAU
34	WP(C)/1317/2024 FIXED	KABIN BORA Versus THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
	WITH			
35	WP(C)/869/2024	MD. SALIM ALI Versus THE STATE OF ASSAM AND 5 ORS	MS. G BORAH	GA, ASSAM SC, REVENUE
36	WP(C)/4033/2024	DHARMENDRA KUMAR POONIA Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	MS. B SARMA DY.S.G.I.
37	WP(C)/4095/2024 B/O	KAMALESH DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	SC, AG (A AND E) GA, ASSAM SC, PWD
38	WP(C)/4539/2024 FIXED	NABAJIT BHAGAWATI Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MS. D J BORAH MR VINOD BASFOR	GA, ASSAM SC, P H E
39	WP(C)/4819/2024 FIXED	AJAY KUMAR HANDIQUE @ AJAY KR HANDIQUE Versus THE STATE OF ASSAM AND 3 ORS	MR I RAFIQUE MS A AFREEN MR. S A CHOUDHURY	GA, ASSAM
40	WP(C)/4972/2024 FIXED	MANABENDRA CHAKRAVORTY Versus THE UNION OF INDIA AND 4 ORS	MR. A R TAHBILDAR	MS. B SARMA (FOR UNION OF INDIA) DY.S.G.I.
41	WP(C)/4989/2024 FIXED	ARUPJYOTI SARMA Versus THE UNION OF INDIA AND 4 ORS	MS. A DEVI MS P SARMA MS. P P DAS	DY.S.G.I.
42	WP(C)/5114/2024 FIXED	DR. DHRUBA JYOTI CHETIA Versus THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MISS. R R KAKATI (R-4) DY.S.G.I.
43	WP(C)/5148/2024 FIXED	NAWAL KISHOR KAUSHIK Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	DY.S.G.I.

ORDERS

44	WP(C)/3942/2017	VISHAL JAISWAL Versus THE UNION OF INDIA and 4 ORS.	MR.U J SAIKIA MR.P MAHANTA MS.P SAHARIA MR.C M MAHANTA	ASSTT.S.G.I.
45	WP(C)/5351/2017 CAVT. NO. 911/17	MANAMOHAN RAJBANGSHI and 2 ORS. Versus THE STATE OF ASSAM and 61 ORS.	MR.B C DAS MRD N BHATTACHARYA	MR.R K DUTTA MR.U J SAIKIA MR.P N GOSWAMI M BORAH FOR CAVEATOR D SINGH SC, P H E
	WITH			
46	WP(C)/6311/2014	MUKUT KUMAR BARMAN and 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D C BORAH MR.K LAHKAR MS.B M LAHKAR	MR.B C DASR-4,5and6 MR.C BARUAH MR G CHOUDHURY (SC, APSC) MR.J I BORBHUIYA MRD N BHATTACHARYA(R- 4,5&6) SC, P H E
	WITH			
47	WP(C)/738/2018	MUKUT KR. BARMAN AND 39 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	H BURAGOHAIN MISS. M BORAH MS S HAZARIKA	MR. N J KHATANIAR (R5,R6) SC, P H E
48	WP(C)/6633/2022	ANKIT KUMAR Versus MANAGING DIRECTOR, FOOD CORPORATION OF INDIA (FCI) AND 33 ORS	MR. G K GUPTA	SC, F C I
	WITH			
49	WP(C)/7033/2022	RANJEET SINGH Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
	WITH			
50	WP(C)/7096/2022	PRADEEP KUMAR Versus MANAGING DIRECTOR, FCI AND 15 ORS	MR. G K GUPTA	SC, F C I
51	WP(C)/2860/2023 FIXED, WITH OFFICE NOTE	PULAK DAS Versus THE STATE OF ASSAM AND 43 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY	SC, P AND R.D. MR. K K HANDIQUE (r- 12,20,28,39,44) MS P BORAH (r- 12,20,28,39,44) MS A DAS (r- 12,20,28,39,44)
52	WP(C)/4416/2023	AJIT KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. R SARMAH MS. M PAUL	GA, ASSAM SC, AG
53	Cont.Cas(C)/51/2024 FIXED	RUNU DAS Versus DIGANTA HAZARIKA	MS. T SOM MR. P TELI	MR S DUTTA MR. S DUTTA MR S DUTTA
	WITH			
54	WP(C)/3562/2022	SMT. RUNU DAS Versus THE ORIENTAL INSURANCE COMPANY LTD AND 2 ORS	MR. R P SARMAH MR S SARMA MR. K BHATTACHARJEE MS. T SOM MR. M SAIKIA MS B TALUKDAR MS. A BARMAN	MR S DUTTA (R-1, TO 3) MS. S. MOCHAHARI (R-1, TO 3) MR. S DUTTA (R-1, TO 3)
55	I.A.(Civil)/2502/2024 FIXED in WP(C)/1870/2023 WITH WP(C)/1870/2023	BADAL CH. BANIK Versus THE STATE OF ASSAM AND 25 ORS MANOJ DEVNATH AND 19 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H BARUAH MR H BARUAH MR P P PHUKAN MS. G BORAH MS RIMA DAS	MS G BORA GA, ASSAM GA, ASSAM MR H BARUAH MR P P PHUKAN SC, REVENUE

56	I.A.(Civil)/2912/2024 in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
	WITH WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
	WITH I.A.(Civil)/1669/2023 in WP(C)/6682/2022	M. MEETEI NGAMBA Versus THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
57	WP(C)/4711/2024 FIXED	PORAG BORA Versus THE STATE OF ASSAM AND 5 ORS	MR B P BORAH MR. U S BORA MR P J DUTTA MR H MAZUMDER MR J. B. CHOUDHURY	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 7

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 WP(C)/6646/2018 WITH LCR	RUPJAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MR. A R SIKDAR MR N AHMED MR. S I TALUKDAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
2 WP(C)/6761/2018 WITH LCR	HASEN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
3 WP(C)/8131/2018 WITH LCR	SATYA BAN DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MS. A KAUSHAR	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, ELECTION COMMISSION. MRS A VERMA SC, F.T
4 WP(C)/8135/2018 WITH LCR	REJIA KHATUN @ REJIA Versus THE UNION OF INDIA AND 5 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR E HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5 WP(C)/8155/2018 WITH LCR	ROMISA KHATUN @ AMESA KHATUN Versus THE UNION OF INDIA AND 8 ORS.	MR. S ISLAM MS. A KAUSHAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
6 WP(C)/8173/2018 WITH LCR	HUJAMMIL ALI @ MD. HAJMIL ALI Versus THE UNION OF INDIA AND 6 ORS.	G UDDIN MR. Y SIKDAR MS. P A TALUKDAR MR N Y KONYAK	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7 WP(C)/8237/2018 WITH LCR	SABBA @ NOOR SABBA KHATOON Versus UNION OF INDIA AND 4 ORS.	MR. M K SARMA MR H DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	W.P.(CrI.)/23/2024 FIXED	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA MR. COLIN GONSALVES	GA, ASSAM
	WITH I.A.(Civil)/2363/2024 in W.P.(CrI.)/23/2024	SIEMTHANG HMAR AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MS. D GHOSH MS. D GHOSH MS N DEKA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	GA, ASSAM
9	WP(C)/4626/2024	RAHAM ALI @ RAHAM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/3051/2024 in WP(C)/4626/2024	RAHAM ALI @ RAHAM UDDIN Versus THE UNION OF INDIA AND 6 ORS	MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
10	WP(C)/4649/2024 FIXED	AMIRAN NESSA Versus THE UNION OF INDIA AND 6 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	WP(C)/4864/2024 FIXED, WITH LCR	AJUPA KHATUN @ AJUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/5102/2024 B/O	HUSNEARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM DY.S.G.I. SC, ECI
13	WP(C)/5319/2024	AJIUDDIN ALI @ AJIMUDDIN SEIKH Versus THE UNION OF INDIA AND 6 ORS	MR. S RAHMAN MR. M AHMED MD I H LASKAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	WP(C)/5322/2024	SAMAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M AHMED MR A N IQBAL	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/5325/2024	JAHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR H R A CHOUDHURY MR. A M AHMED B DAS P. GHOSH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/5329/2024	FATIMA KHATUN @ FATIMA BEGUM Versus THE UNION OF INDIA AND 5 ORS	Mr M U Ahmed	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
17	WP(C)/5332/2024	ARPANA SARKAR @ ALPANA SARKAR Versus THE UNION OF INDIA AND 4 ORS	MR. M K MISRA MR. B P SINHA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	WP(C)/5333/2024	SONA BHANU Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
19	WP(C)/5335/2024	JAHURA KHATUN @ JAHURA KHATOON @ JOHURA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

ADMISSION

20	WP(C)/232/2020 WITH LCR	HASINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR B N SARMA MR. D DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
21	WP(C)/1275/2020 WITH LCR	MINARA KHATOON Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MS K GOGOI MR S ISLAM MS. R AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
22	WP(C)/1282/2020 WITH LCR	HANUFA BEGUM Versus THE UNION OF INDIA AND 7 ORS	MR. A T SARKAR MR H AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
23	WP(C)/1447/2020 WITH LCR	SAJEDA KHATUN @ SAJEDA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR R DHAR MD. A MATLIB	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
24	WP(C)/1458/2020 WITH LCR	MOYNA BIBI @ MOINA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	WP(C)/1459/2020 WITH LCR	MINARA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR A CHOUDHURY MR. R Deka MS D N RABHA	GA, ASSAM ASSTT.S.G.I. SC, ECI
26	WP(C)/1801/2020 WITH LCR	DWIJENDRA DEBNATH @ DIGENDRA DEBNATH Versus THE UNION OF INDIA AND 5 ORS	MR. K BHATTACHARJEE MS B TALUKDAR MR S DAS MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
27	WP(C)/5416/2020 WITH LCR	SABUR UDDIN Versus THE UNION OF INDIA AND 5 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/5423/2020 WITH LCR	ASATAN NESSA Versus THE UNION OF INDIA AND 9 ORS	MD. A. RASHID MR. M HUSSAIN MR A K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/5449/2020 WITH LCR	MAINAL HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. N AHMED MR R A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/5458/2020 WITH LCR	AKBAR ALI Versus THE UNION OF INDIA AND 9 ORS	MD. A. RASHID MR. M HUSSAIN MR A K DAS	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
31	WP(C)/5512/2020 WITH LCR	NAMITA SAHA @ NOMITA SAHA Versus THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI MS. T BEGUM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/5515/2020 WITH LCR	MD. JADAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR M CHOUDHURY MR. K M HASSAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
33	WP(C)/2359/2021 FIXED, WITH LCR	BABLU @ BABUL @ NIBARAN SUTRADHAR Versus THE UNION OF INDIA AND 5 ORS	MR. R PHUKAN MR. P TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
34	W.P.(CrI.)/1/2023	SMT. NENGVAH KHONGSAI AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM MR. U K GOSWAMI DY.S.G.I.

35	WP(C)/1348/2023	JOYGAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MR. N DEKA (AMICUS CURIAE)	GA, ASSAM
36	WP(C)/1303/2024 FIXED, WITH LCR	MONOWARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. J GHOSH MR. A K DAS	GA, ASSAM DY.S.G.I. SC, F.T
ORDERS				
37	Review.Pet./127/2019 IN WP(C)/7493/2018 (D/O)	MOSLIM ALI @ MUSLIM UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC MS. A VERMA MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ECI
38	Review.Pet./178/2019 IN WP(C)/7315/2016 (D/O)	FULBAR ALI Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
39	Review.Pet./28/2021 IN WP(C)/4079/2019 (D/O)	MOHELA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
40	Review.Pet./76/2021 IN WP(C)/3568/2016 (D/O), WITH LCR	KAMAL UDDIN AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR. M A CHOUDHURY MS S DAS	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
41	W.P.(CrI.)/28/2022	AMARDEEP SINGH @ SINGH AMARDEEP Versus MRS. SURINDER KAUR AND 4 ORS.	MR. A CHAMUAH MR. A BHATTACHARYYA	GA, ASSAM MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
42	I.A.(Civil)/3444/2023 IN WA/120/2021 (D/O), WITH WP(C)/295/2009 (D/O) in WA/120/2021	MUSTT. HALIMA KHATOON Versus THE UNION OF INDIA AND 5 ORS	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	GA, ASSAM MR. A I ALI, SC, ECI DY.S.G.I.
43	W.P.(CrI.)/18/2024 FIXED	PRIYANKA CHOUDHURY Versus PANDESWARA MADHUSUDAN	DR. B N GOGOI MR N PATIRI	SC, F.T MR. M I HUSSAIN MS. P AHMED N. UDDIN
44	I.A.(Civil)/2966/2024 B/O, IN WP(C)/4640/2022 (D/O) in WP(C)/4640/2022	MD. BAKTA JAMAL SK @ BHAKTA JAMAL @ BAKTA JAMAL Versus THE UNION OF INDIA AND 5 ORS	MR. M I HUSSAIN MS. P AHMED N. UDDIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
45	I.A.(Civil)/3134/2024 B/O, WITH LCR in WP(C)/4935/2024	AJMAL HAQUE Versus THE UNION OF INDIA AND 6 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/4935/2024	AJMAL HAQUE Versus THE UNION OF INDIA AND 6 ORS	MR. A MOBARAQUE S A AKIB	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 23/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
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21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./256/2024	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS (LEGAL AID COUNSEL)	PP, ASSAM
	WITH I.A.(Crl.)/755/2024 in Crl.A./256/2024	RITU RAJPUT Versus THE STATE OF ASSAM AND ANR.	MR. M K DAS (LEGAL AID COUNSEL)	PP, ASSAM
2	Crl.A./333/2024	PANKAJ DEKA Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
ORDERS				
3	CRL.A(J)/120/2022 WITH OFFICE NOTE, WITH LCR - 6 (SIX) FILES, P.B. - 2	PRANJAL HAZARIKA Versus STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/768/2022 in CRL.A(J)/120/2022	PRANJAL HAZARIKA Versus STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
4	Crl.A./412/2023 WITH OFFICE NOTE, LCR - 3 (THREE) FILES	DAVID BRIGHT BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARJEE MR. A BHATTACHARYA A SAHARIA MR S PAUL MS. A AGARWAL MS. K TALUKDAR	PP, ASSAM
	WITH I.A.(Crl.)/1092/2023 in Crl.A./412/2023	DAVID BRIGHT BASUMATARY Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARJEE MR. A BHATTACHARYA A SAHARIA MR S PAUL MS. A AGARWAL MS. K TALUKDAR	PP, ASSAM
5	CRL.A(J)/65/2024 WITH OFFICE NOTE, LCR 5 (FIVE) FILES, P.B. - 2	BASANTA PATNAYAK Versus THE STATE OF ASSAM AND ANR.	MS S SARMA HAZARIKA	PP, ASSAM

6	WITH Crl.A./92/2023 1 Y 8 M 0 D :	UMAKANTA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. A U CHOUDHURY MR S ISLAM MS A DEKA MS. D R CHOUDHURY	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED PP, ASSAM
	WITH I.A.(Crl.)/911/2023 in Crl.A./92/2023	UMAKANTA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY	PP, ASSAM
7	Crl.A./72/2024 WITH OFFICE NOTE, LCR - 6 (SIX) FILES	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	MS. D GHOSH (R-2) MS N DEKA (R-2) MS H BETALA (R-2) MS A HUSSAIN (R-2) MR I CHAKMA (R-2) MR. S. K. CHAKMA (R-2) MR A.K. HAJONG (R-2) PP, ASSAM
	WITH I.A.(Crl.)/250/2024 in Crl.A./72/2024	SAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
8	I.A.(Crl.)/684/2024 WITH OFFICE NOTE, LCR - 7 (SEVEN) FILES, P.B. - 2, FIXED in CRL.A(J)/96/2022	MODON URANG Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	WITH CRL.A(J)/96/2022	MODON URANG Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR UJJAL CHOUDHURY, LEGAL AID COUNSEL MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
9	I.A.(Crl.)/953/2024 WITH OFFICE NOTE IN CRL. A., LCR - 5 (FIVE) FILES, P.B. - 2 in Crl.A./213/2023	HASIMUDDIN Versus THE STATE OF ASSAM AND ANR.	MR M AHMED	PP, ASSAM
	WITH Crl.A./213/2023	HASIMUDDIN AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU MR A. ALI	PP, ASSAM
10	I.A.(Civil)/1532/2024 B/O in Mat.App./3869/2024	XXXXXXXXXX Versus XXXXXXXXXX	MR. A M S MAZUMDER	MS. R CHOUDHURY MS. B. HAZARIKA MR. Z. HUSSAIN
	WITH Mat.App./3869/2024 (Filing Number)	XXXXXXXXXX Versus XXXXXXXXXX	MR. A M S MAZUMDER	
HEARING				
11	Crl.A./229/2019 WITH LCR - 5 (FIVE) FILES, P.B. - 2	SRI KALYAN CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. N K KALITA MR. D K BAIDYA MS. C CHOUDHURY MR D GOGOI MR. V A CHOWDHURY MS P DASGUPTA	MR. S P SHARMA(R-2) MR A SARMA(R-2) MS U SHARMA(R-2) PP, ASSAM
12	Crl.A./405/2019 5 Y 2 M 15 D : WITH LCR - 6 (SIX) FILES, P.B. - 3	BAPON KAR Versus THE STATE OF ASSAM AND ANR	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. B KONWAR MR D DEKA PP, ASSAM
13	CRL.A(J)/80/2022 3 Y 7 M 23 D : WITH OFFICE NOTE, LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	JITU GOGOI @ SUKAN Versus THE STATE OF ASSAM	MR. U CHOUDHURY LEGAL AID COUNSEL	MS. M BARMAN (LEGAL AID COUNSEL FOR R-2)

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LEAVE NOTE OF ADVOCATES FOR 23/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:30 AM to 1:00 PM

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[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/724/2023 FIXED	FAKAR UDDIN AHMED AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM MR S M T CHISTIE MS. D D BARMAN SC, SSA

LEAVE NOTE OF ADVOCATES FOR 23/10/2024

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21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/508/2024 FIXED	MRIDUSMITA BORA @ MRIDUSMITA BORAH DUTTA Versus GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR. R Deka S I AKAND	MS. S BARUAH JR. GA, ASSAM
2	WP(C)/4364/2024 FIXED	SRI AUROBINDO VIDYAMANDIR HIGH SCHOOL (PROVINCIALISED) AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D NANDI MS P SARMAH MR. A NANDI	GA, ASSAM SC, REVENUE SC, GMC SC, AGRI. DEPARTMENT
3	WP(C)/5331/2024	PRANJAL DUTTA AND ANR Versus SECRETARY DISPUR ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
ADMISSION				
4	WP(C)/7021/2018	MRINMAY KUMAR DAS AND ANR. Versus THE GAUHATI HIGH COURT AND 4 ORS.	MS. S NATH MR. A DHAR MD F FARIDI	GA, ASSAM MR H K DAS, SC GAUHATI HIGH COURT MR. R BORPUJARI, SC, REVENUE DEPARTMENT SC, GHC SC, FINANCE
5	WP(C)/6765/2019	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
6	WP(C)/4831/2022 FIXED	RASHEDA KHATUN BIBI Versus THE STATE OF ASSAM AND 5 ORS	MR. L R MAZUMDER MR. A Z AHMED	SC, CO OP GA, ASSAM MR. M HUSSAIN
7	WP(C)/634/2023 FIXED	PRADIP MAZUMDAR AND 2 ORS Versus THE INDUSTRIAL COOPERATIVE BANK LTD AND ANR	MS P AGARWAL MR. M M ZAMAN MR. B J DAS	MS S DAS (R-1,2)
8	WP(C)/1798/2023 FIXED	CHUTIYA SANSKRITI BIKASH KENDRA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR S BORTHAKUR MR. D CHUTIA MR SAURADEEP DEY	GA, ASSAM SC, G M D A SC, REVENUE
9	WP(C)/2282/2023	M/S PINAK CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYA MR S CHOUDHURY MR. A BHATTACHARJEE	GA, ASSAM

10	WP(C)/2716/2023	THE GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GHC SC, FINANCE
11	WP(C)/2739/2023	ABDUL AJJ AND 31 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH M. RAHMAN MR. A S TAPADER	GA, ASSAM MR. A ROY(R-4) MR. A BHATTACHARJEE(R-4) SC, REVENUE
12	WP(C)/3085/2023	M/S EASTERN GAS AND ASSOCIATES Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MR S K SAHA MS. H JAIN	SC, GST
13	WP(C)/3105/2023	M/S SRI KRISHNA ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A GAYAN	SC, BTC SC, PWD
14	WP(C)/3107/2023	MANOJ KUMAR MAZUMDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A GAYAN	SC, BTC SC, PWD
15	WP(C)/3120/2023	BISWAJIT SHARMA Versus THE STATE OF ASSAM AND 9 ORS.	MR G J SAIKIA MR. M BISWAS S K DAS	GA, ASSAM SC, K A A C SC, REVENUE
16	WP(C)/3367/2023 CAVT. NO.02412/023, FIXED	OIL INDIA LTD., Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. M HUSSAIN MR. K KALITA MS G SWAMI	GA, ASSAM R SARMAH MR J BORAH FOR CAVEATOR SC, REVENUE
17	WP(C)/3569/2023 FIXED	SANPREET SINGH KOHLI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
	WITH I.A.(Civil)/2287/2024 in WP(C)/3569/2023	SANPREET SINGH KOHLI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B PATHAK MR V KUMAR MS M TIWARI	GA, ASSAM SC, GAD SC, REVENUE
18	WP(C)/3817/2023	ARPITA BHATTACHARJEE Versus THE STATE OF ASSAM AND 4 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR S R A NASER MS S GOYAL	SR. GA, ASSAM SC, GHC
19	WP(C)/4731/2023	UNUS ALI SHEIKH Versus THE OFFICE OF THE INSURANCE OMBUDSMAN AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	MR. R GOSWAMI(R-2) MS. M SAIKIA (R-2) MS. P BORTHAKUR (R-2)
20	WP(C)/4978/2023	DIPAK SARMAH @ DEEPAK SARMA AND 11 Versus THE STATE OF ASSAM AND 7 ORS	MR S C DAS P BURAGOHAIN	GA, ASSAM SC, NHIDC SC, PWD
21	WP(C)/5129/2023	HARIS ALI AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR D BORAH M. A. OASIS	GA, ASSAM SC, REVENUE
22	WP(C)/5418/2023 FIXED	ABIR DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
23	WP(C)/6789/2023 FIXED	JAI DUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	SC, CO OP MR M H AHMED (R-6,7) MR N ZAMAN (R-6,7)
24	WP(C)/7112/2023	JAYANTA BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR. K SARMA MR. S BORUAH	GA, ASSAM SC, GHC

25	WP(C)/1001/2024 FIXED	MD. MUSTAFA AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR. D GOGOI MR ARINDAM BARUAH	MR. N J GOGOI(SC, ASAMB) SC. AGRICULTURE SC, AGRICULTURE MARKETING BOARD.
26	WP(C)/1745/2024 FIXED	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA Versus THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	GA, ASSAM
27	WP(C)/1825/2024 CAVT. NO.03012/024, FIXED	MILI CHAUDHURY HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. R B PHOOKAN MR. M K DAS MR B S CHOWDHURY MS. B CHETRY S J DUTTA	MR J ABEDIN SC, EXCISE DEPTT. FOR CAVEATOR
28	WP(C)/2116/2024 FIXED	MINA GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM SC, REVENUE
29	WP(C)/2432/2024 FIXED	HALADHAR KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	MR G N SAHEWALLA (r- 2,3,4) MS N K DEVI (r-2,3,4) MR N ANIX SINGH (r-2,3,4) MR H GUPTA DY.S.G.I. SC, IRCTC
30	WP(C)/2507/2024 FIXED AT 2 PM	PRIYADARSANI PANIGRAHI Versus UNION OF INDIA AND 5 ORS	MR. B K DAS MR H P GUWALA	GA, ASSAM MRS S BARUAH DY.S.G.I.
31	WP(C)/2692/2024 FIXED	SUKPAL SINGH KHIPAL Versus THE STATE OF ASSAM AND 6 ORS	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	GA, ASSAM MR. M SHARMA(R-6,7) MS. S YASMIN(R-6,7)
32	WP(C)/4659/2024 FIXED	BIPUL HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. D P BORAH MR B PAUL P JHA	GA, ASSAM SC, REVENUE
BAIL HEARING (BA)				
33	Bail Appln./1564/2024 WITH CASE RECORD(SCANNED COPY)	CHANDRA VIR Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
34	Bail Appln./1868/2024 WITH CASE RECORD(SCANNED COPY)	RAJEEV UPADHAY @ RAJEEV UPADHAYAY Versus NARCOTICS CONTROL BUREAU	MR. N ANAND MR H ALI MR D PEGU MR. R KONWAR	SC, NCB
ORDERS				
35	WP(C)/4500/2021 WITH I.A.(Civil)/1815/2022 in WP(C)/4500/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
	WITH WP(C)/4506/2021	KHOKHAN DEY Versus THE UNION OF INDIA AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR B SARMAH
36	WP(C)/4506/2021 WITH I.A.(Civil)/1813/2022 in WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, NF RLY
	WITH I.A.(Civil)/1813/2022 in WP(C)/4506/2021	SANJU DUTTA Versus THE UNION OF INDIA AND 5 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	MR. B SARMA
37	WP(C)/6148/2022	SUBHENDU KUMAR DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. B GOGOI MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
38	Cont.Cas(C)/673/2023 FIXED	ADHESH KALUWAR AND ANR Versus AVINASH P JOSHI, IAS AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	MR. S S ROY (R-3) MR. G PEGU (R-3) MR. B GOGOI SC, HEALTH AND F W

	WITH I.A.(Civil)/2713/2024 in Cont.Cas(C)/673/2023	ADHESH KALUWAR AND ANR Versus ASHOK BABU IAS AND 3 ORS	MR. B CHETRI	
39	WP(C)/3519/2023	ANISUR ZAMAN Versus THE STATE OF ASSAM AND 8 ORS	R SARMAH MR J BORAH MR. K KAKOTI	GA, ASSAM MR. A GANGULY (r-8) MR. A DHANUKA (r-8) SC, REVENUE AND DISASTER MANAGEMENT DEPT
40	WP(C)/4054/2023	INDIAN OVERSEAS BANK Versus CONSUMER GRIEVANCES REDRESSAL FORUM , APDCL	MS S CHAKRABORTY	SC, APDCL
41	WP(C)/4281/2023	SUBRATA MANDAL AND 2 ORS Versus THE REGISTRAR (GENERAL) AND 5 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, GHC
42	MC/56/2024 IN WP(C)/5817/2023 (D/O), WP(C)/5820/2023 (D/O) in WP(C)/5817/2023 WITH MC/55/2024	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS	MS P GUPTA	GA, ASSAM
43	Cont.Cas(C)/376/2024 FIXED	PRADEEP GUPTA Versus THE STATE OF ASSAM AND 3 ORS . KARRI BABU RAO AND ANR Versus MEGHA NIDHI DAHAL	MS P GUPTA MR A DASGUPTA MS B DAS	GA, ASSAM MR. D SAIKIA MR. S BORA MR. S BORA SC, GMC
44	Cont.Cas(C)/461/2024 FIXED	SMTI NIRMALA RONGHANGPI Versus JAY SHIVANTI, IAS	MR H TALUKDAR MR. K D SARMA	GA, ASSAM
45	WP(C)/3097/2024 FIXED	SAYED ISFAK HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	M HOSSAIN MD A WADUD MR J HUSSAIN	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
46	WP(C)/3763/2024 FIXED	M/S DURPANG BISHNUPUR TEA ESTATE Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MR B KAUSHIK MS S A KHALIFA	GA, ASSAM SC, REVENUE
47	WP(C)/4450/2024 FIXED	HAM AK RURAL DEVELOPMENT FOUNDATION Versus ALL INDIA COUNCIL FOR TECHNICAL EDUCATION AND 4 ORS (G)	MR. A C BURAGOHAJIN MS. H BORAH MS. S NATH	MR. K GOGOI(CGC) DY.S.G.I.
48	WP(C)/4575/2024 FIXED	SABIR KUMAR MALLIK AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT MS B H SHIRIN	SC, BTC
49	WP(C)/4695/2024 FIXED	SANTOSH ALI @ SHONTOSH ALI Versus THE STATE OF ASSAM AND 5 ORS	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	GA, ASSAM SC, REVENUE
50	WP(C)/4754/2024 FIXED	RUPA DUTTA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MR. J K GOSWAMI(R-8) MR. J BARMAN(R-8) MR D J BORO (R-8)
51	WP(C)/5237/2024 FIXED	GOLAM HUSSAIN LASKAR AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC, NHAI DY.S.G.I. SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 23/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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24)	MR A K DAS	22-10-2024	To	26-10-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3212/2024	TANVIR HOQUE Versus THE STATE OF ASSAM	MR. R CHETRI MR N MILI	PP, ASSAM
2	Bail Appln./3213/2024	ANSER UDDIN @ ANSAR UDDIN @ AUNSHAR UDDIN, Versus THE STATE OF ASSAM	MR. M R SODIAL MR B HAZARIKA MR I UDDIN	PP, ASSAM
3	Bail Appln./3215/2024	JAHAN UDDIN AND ANR Versus THE STATE OF ASSAM	MR. B J MUKHERJEE MS R SAHA	PP, ASSAM
4	Bail Appln./3219/2024	ROUNAK GHOSH Versus STATE OF ASSAM	MR. M K SAH	PP, ASSAM
5	Bail Appln./3221/2024	KOBED ALI @ KOBADALI Versus THE STATE OF ASSAM	MR. S HOQUE MR S ISLAM	PP, ASSAM
MOTION				
6	W.P.(CrI.)/32/2024	SAHID AHMED Versus THE STATE OF ASSAM AND ANR	MR. R P SARMAH MRS. R RONGMEI MS. J GHOSH	GA, ASSAM PP, ASSAM
7	AB/2574/2024	SURESH MORANG Versus THE STATE OF ASSAM		PP, ASSAM
8	AB/2660/2024 FIXED	KHANSWRANG DAIMARY Versus THE STATE OF ASSAM AND ANR	MR. A NARZARI MS. S T BOKTH	PP, ASSAM
9	AB/2668/2024 FIXED	ASAN ALI @ ASHAN ALI AND ANR Versus THE STATE OF ASSAM	MS S BHATTACHARJYA MR. S MUNIR	PP, ASSAM
WITH				
10	Bail Appln./3045/2024	SANOWAR HUSSAIN @ SANAI AND ANR. Versus THE STATE OF ASSAM	MS S BHATTACHARJYA MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
11	AB/2793/2024	SIRAJUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR M H AHMED MR. D M KHAN I AMIN	PP, ASSAM

12	AB/2794/2024	AHMOD ALI BARBHUIYA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MS. R S SADIAL MR. N MAHAJAN	PP, ASSAM
BAIL HEARING (BA)				
13	Bail Appln./2628/2024 FIXED	MD. RAJIBUL MALLIK AND ANR Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
14	Bail Appln./2915/2024	MD. RAKIBUL ISLAM Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MR. A K DAS	PP, ASSAM
15	Bail Appln./2814/2024 FIXED	IFTIKAR AHMED AND 2 ORS. Versus THE STATE OF ASSAM	MR. Z KHALID MS S Z HAYAT	PP, ASSAM
16	Bail Appln./2979/2024	MOZAMMIL HOQUE @ MUJAMIL HAQUE AND ANR Versus THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED SK ABDULLAH	PP, ASSAM
17	Bail Appln./3018/2024 FIXED	DR MAHMUD HUSSAIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
18	Bail Appln./3136/2024 FIXED	AFZALUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED B DAS	PP, ASSAM
BAIL HEARING				
19	AB/1540/2024 FIXED	CHANDRASEKHAR KUMAR @ CHANDRASEKHAR KUMAR SINGH Versus THE STATE OF ASSAM	MR. J M GOGOI MR J P KACHARI	PP, ASSAM
20	AB/1559/2024 FIXED	UMME SALMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
21	AB/1751/2024	SURMAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS. U NANDA MS A BORAH DR. JAYOSHREE DAM	PP, ASSAM
22	AB/1762/2024 FIXED	MD. JAVED AKHTAR @ AHMED Versus THE STATE OF ASSAM	MR. A K SHARMA MR. A AHAD	PP, ASSAM
23	AB/1816/2024 FIXED	MD ABDUL HANNAN @ HANNAN ALI AND ANR. Versus THE STATE OF ASSAM	MR P J PATAR	MR M H AHMED I AMIN MR. O ULLAH PP, ASSAM
24	AB/1837/2024 FIXED	ROBIYAL HOQUE @ KETU Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
25	AB/1935/2024 FIXED	BACHIRAN NESSA Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
26	AB/1939/2024 BA 2435/2024(D/O), FIXED	USHA DAS Versus THE STATE OF ASSAM	MR L KALITA MR. M R Z CHOUDHURY	PP, ASSAM
27	AB/2070/2024 FIXED	JINTU ALI Versus THE STATE OF ASSAM	MR. T J MAHANTA MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM

28	AB/2126/2024	NAWAB MERAJ AHMED Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM	PP, ASSAM
29	AB/2183/2024 WITH OFFICE NOTE	RAFIQUL ISLAM AND 16 ORS Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
	WITH			
30	AB/2253/2024	AMIRAN NESSA AND ANR Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
31	AB/2212/2024 FIXED	ABDUL RASHID @ ABDUR RASHID Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
32	AB/2279/2024 FIXED	ABDUR REZZAK Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
	WITH			
33	AB/2108/2024	ABDUL HAI AND 2 ORS Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
34	AB/2346/2024 FIXED	RATHINDRA DAS AND ANR Versus THE STATE OF ASSAM	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
35	AB/2356/2024	ASHADUL ALOM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	PP, ASSAM
36	AB/2407/2024	HABIZUR RAHMAN Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
37	AB/2409/2024 FIXED	MOTALEB @ ABDUL MOTALEB MONDAL AND 2 ORS Versus THE STATE OF ASSAM	MR. A S AKAND AKBOR MOZUMDER	PP, ASSAM
38	AB/2438/2024 FIXED	MOGRAB ALI Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED MR. S M RAHMAN N. UDDIN	PP, ASSAM
39	AB/2488/2024 FIXED	SISIR KUMAR DAS Versus THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
40	AB/2502/2024 FIXED	SAIFUL HOQUE AND ORS Versus THE STATE OF ASSAM	MR R SHARMA A H CHOUDHURY	PP, ASSAM
41	AB/2556/2024 FIXED	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. A AWAL MR. S RANA MR. A.H. MONDAL	PP, ASSAM
42	AB/2641/2024 FIXED	JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
43	AB/2676/2024 FIXED	LOKEN ROY AND ANR Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
44	AB/2688/2024 FIXED	DR ASIF MOHAMMAD NAZAR Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
45	AB/2748/2024 FIXED	BEDANGA BHUSHAN BORAH @ BEDANTA BORAH @ MITHAI GUNDA Versus THE STATE OF ASSAM	MR. P P BORTHAKUR PRIYANKU PRATIM PARASOR MR. T KALITA MS IVY HUSSAIN	PP, ASSAM

ORDERS

46	W.P.(Cri.)/28/2023	DR. KISHMAT ALI Versus THE UNION OF INDIA AND 2 ORS	MR. U K NAIR MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM DY.S.G.I.
47	Review.Pet./177/2024 in MACApp./481/2018 (D/O), WITH LCR	RUNU DEKA AND 2 ORS Versus THE NATIONAL INSURANCE CO LTD AND ANR	MR S C PANDIT MD S ULLAH	
48	Review.Pet./178/2024 in MACApp./289/2018 (D/O), WITH LCR	NEW INDIA ASSURANCE COMPANY LTD Versus KABITA THAPA AND 2 ORS	MR. R K BHATRA MR. A SAIKIA MS P HUJURI MR H BHAGAWATI A BIYANI	
49	I.A.(Civil)/455/2024 in Review.Pet./93/2022 (D/O) & MACApp./270/2019 (D/O) in Review.Pet./93/2022	MITALI SONOWAL MECH AND 2 ORS Versus THE NEW INDIA ASSURANCE CO. LTD. AND 3 ORS	MR. R C DAS MR. C. SHIL	MR. R GOSWAMI (R-4)
50	I.A.(Cri.)/955/2024 CRL.PET. 1149/2024(D/O) in CrI.Pet./1149/2024	LEPTHEN SENGMA Versus THE STATE OF ASSAM AND ANR	MR. A RAHMAN	PP, ASSAM
51	I.A.(Civil)/2703/2024 WITH RSA/151/2012 (D/O), WITH LCR in Review.Pet./9820/2024 WITH Review.Pet./9820/2024 (Filing Number)	AMIR ALI Versus SAMAD ALI AMIR ALI Versus SAMAD ALI B	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN MR. A K AZAD	

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LEAVE NOTE OF ADVOCATES FOR 23/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3130/2024 B/O	MAHENDRA SINGH Versus THE UNION OF INDIA	MR. M HUSSAIN MR. A Z AHMED	SC, NCB
2	Bail Appln./3223/2024	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	DY.S.G.I. SC, NCB
3	Bail Appln./3224/2024	PRABHA SHANKAR TIWARI Versus THE UNION OF INDIA AND ANR	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	DY.S.G.I. SC, NCB
MOTION				
4	Tr.P.(C)./92/2024	THE STATE OF NAGALAND Versus VINOCA CHISHI AND ORS	SR GA NAGALAND	
5	Tr.P.(C)./93/2024	MUNMI BAGTI Versus NAYAN KUMAR	MR P KATAKI MS S BARPUJARI MRS R BEGUM MS. A LALA	
6	CRP/104/2024	THE STATE OF NAGALAND AND 4 ORS Versus VINOCA CHISHI AND 14 ORS.	SR GA NAGALAND	
	WITH I.A.(Civil)/3185/2024 in CRP/104/2024	THE STATE OF NAGALAND AND 4 ORS Versus VINOCA CHISHI AND 14 ORS	SR GA NAGALAND	
7	CRP/105/2024	THE STATE OF NAGALAND AND 3 ORS Versus TOHULI AND ANR	SR GA NAGALAND	
	WITH I.A.(Civil)/3187/2024 in CRP/105/2024	THE STATE OF NAGALAND AND 3 ORS Versus TOHULI AND ANR	SR GA NAGALAND	
8	CRP(IO)/330/2024	ILA BORA AND ANR Versus ON THE DEATH OF BUDHIRAM CHUTIA REPRESENTED BY HIS WIFE- BINA BORBORAH	MR. B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	

9	CRP(IO)/414/2024	RAFIUL HUSSAIN Versus HARI NARAYAN SINGH	MR. R BARUAH MR. A IKBAL MS. M NATH MS S SIDDIQUA	
10	CRP(IO)/415/2024	SURAJ SAHA Versus PRANATI ROY AND 10 ORS	MR. T ROY MRS. B SARKAR JOGABRATA BHATTACHARJEE MR. S BHATTACHARJEE	
ADMISSION				
11	Tr.P.(C)/86/2023	MAMONI DAS DEY Versus DILIP DEY	MR.A K SHARMA MR. A MOBARAQUE	
12	RFA/61/2024	M/S HOTEL KETTEKEE AND 3 ORS Versus UCO BANK AND 2 ORS	MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	
13	FAO/73/2024 CAVT. NO.10022/024,	LAXMIKANT BENGANI Versus PRADIP KUMAR BENGANI	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. SURAJIT DAS MR. P P DAS FOR CAVEATOR
	WITH I.A.(Civil)/3136/2024 in FAO/73/2024	LAXMIKANT BENGANI Versus PRADIP KUMAR BENGANI	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR. SURAJIT DAS MR. P P DAS FOR CAVEATOR
14	CRP/83/2024 FIXED	M/S POWER GRID CORPN. INDIA LTD. Versus ABDUL SATTAR	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	MR F U BARBHUIYA MS S DAS
15	CRP(IO)/234/2024 CAVT. NO.04972/024,	NITU JALAN AND ANR Versus M/S ABCI INFRASTRUCTURES PVT LTD	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	MR A K RAI MR B YADAV FOR CAVEATOR
16	MACApp./541/2024	SRIMATI ARPANA KALITA AND 2 ORS Versus PABAN BAISHYA AND 2 ORS	MR. A BHATTACHARYYA	
17	MACApp./542/2024	MONSUR RAHMAN @ MUNSUR RAHMAN Versus NATIONAL INSURANCE COMPANY LTD AND ORS	MR. DITUL DAS MS TINLUNG	
18	MACApp./543/2024	GITUMONI BORTHAKUR AND ANR Versus THE REGIONAL OFFICE OF UNITED INDIA INSURANCE COMPANY LTD AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	
FOR HEARING U/O XLI RULE II C.P.C.				
19	RSA/82/2018 WITH LCR	GAUTAM KALITA and 3 ORS, Versus ON THE DEATH OF LATE DHARANI KOCH HIS LEGAL HEIRS SHRI SOMESWAR KOCH and 3 ORS,	MR. R DUBEY MS. A B KAYASTHA	MR G P BHOWMIK MR. A DHAR(R-1,2,3) MD F FARIDI (R-1,2,3)
	WITH I.A.(Civil)/1301/2018 in RSA/82/2018	GAUTAM KALITA and 3 ORS, Versus ON THE DEATH OF LATE DHARANI KOCH HIS LEGAL HEIRS SHRI SOMESWAR KOCH and 3 ORS,	MR. R DUBEY MS. A B KAYASTHA	MR G P BHOWMIK
	WITH I.A.(Civil)/1503/2018 in RSA/82/2018	SHRI GAUTAM KALITA AND 3 ORS Versus ON THE DEATH OF LT. DHARANI KOCH HIS LEGAL HEIR AND REPRESENTATIVE SHRI SOMESWAR KOCH AND 3 ORS	MR. R DUBEY	MR P SHARMA

20	RSA/195/2024	ASMA BEGUM @ MUSTT ASHMA BEGUM Versus PROMILA INDOWAR AND 4 ORS	MR. M K HUSSAIN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM	
	WITH I.A.(Civil)/3223/2024 in RSA/195/2024	ASMA BEGUM @ MUSTT ASHMA BEGUM Versus PROMILA INDOWAR AND 4 ORS	MR. M K HUSSAIN MR AZIZUR RAHMAN MS ASFIA AHMED MR. M ALOM	
ORDERS				
21	MACApp./280/2018 (SINCE DISPOSED OFF), WITH OFFICE NOTE OF THE REGISTRAR GENERAL	THE UNITED INDIA INSURANCE COMANY LTD. Versus KAMDEB KALITA AND ANR	MR. K K BHATTA MS JONA TALUKDAR MRS. P M DUTTA	MR. S SINGH
22	MACApp./799/2018 WITH LCR, B/O	AKBAR ALI Versus THE ORIENTAL INSURANCE CO. LTD AND 2 ORS	MR. M AHMED MR. N ISLAM MR N AHMED	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY
23	RSA/8/2020	SHRI ABDUL MOZID @ ABUAL MAZID AND 5 ORS Versus ABDUL LATIF AHMED AND ANR	MRS. K DEVI MR. S P CHOUDHURY MS R P BARUAH	MR. S CHAUHAN (R-1) MR S CHAUHAN (R-1) MR. A R SHOME (R-1) MR. P MAZUMDER (R-1) MR N ALAM (R-1) MS. R DEB (R-1)
	WITH I.A.(Civil)/119/2020 in RSA/8/2020	SHRI ABDUL MOZID @ ABUAL MAZID AND 5 ORS Versus ABDUL LATIF AHMED AND ANR	MRS. K DEVI MS R P BARUAH	
24	I.A.(Civil)/701/2022 in RSA/4742/2019	HARIS ALI @ HARIS UDDIN @ HARISH UDDIN Versus ON THE DEATH OF BEGUM BAHER, HER ONLY SON SABUL UDDIN	MR. M H RAJBARBHUIYAN MS S RASUL MRS. R CHETRI	
	WITH RSA/4742/2019 (Filing Number)	HARIS ALI @ HARIS UDDIN Versus SAHAB ALI AND 8 ORS		
	WITH I.A.(Civil)/1820/2019	HARIS ALI @ HARIS UDDIN Versus ON THE DEATH OF SAHIB ALI HIS LEGAL HEIRS AND ORS	MR. M H RAJBARBHUIYAN MS. S RASUL	MR D DEKA MR. M A CHOUDHURY
25	RSA/164/2023	SHASI PROVA MAHANTA AND 2 ORS. Versus JUGAL SAIKIA AND 3 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	MR. D BARUAH MR. P K BORDOLOI
26	RSA/26/2024	PINKI BARUAH AND 2 ORS. Versus JATIN BARUAH AND 2 ORS	MR. B J MUKHERJEE MS R SAHA	MR P CHOWDHURY MR. V K CHANDAK MRS N. AGARWAL CHANDAK
27	MC/53/2024 in Test.Cas./3/2005 (D/O), WITH LCR in I.A.(Civil)/351/2019	MD. ABDUL MATLIB SAIKIA Versus MD. IFTIQUER HUSSAIN AND ORS	PETITIONER IN PERSON	MR Z MUKIT G IMTIAZ
28	I.A.(Civil)/103/2024 in MFA/5407/2023	NEW INDIA ASSURANCE COMPANY LTD. Versus BHANU DAS AND 2 ORS.	MS P HAJURI MS M N KONYAK	S AHMED(R-1)
	WITH MFA/5407/2023 (Filing Number)	NEW INDIA ASSURANCE COMPANY LTD. Versus BHANU DAS AND 2 ORS. E	MS P HAJURI	
29	I.A.(Civil)/1622/2024 WITH LCR, FIXED in RSA/226/2019	FAZIA BEWA AND 9 ORS. Versus SAFIAR RAHMAN	MS. R CHOUDHURY	MR. R K JAIN TULIKA BORAH

	WITH RSA/226/2019	FAZIA BEWA AND 9 ORS. Versus SAFIAR RAHMAN	MS. R CHOUDHURY MS. S S ZIA MR D. CHAKRABORTY	MR. R K JAIN TULIKA BORAH
30	I.A.(Civil)/2854/2024 WITH LCR in MACApp./46/2024	KUNJALATA RUHI DAS AND 2 ORS. Versus NATIONAL INSURANCE COMPANY LIMITED	MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR. A J SAIKIA M CHETIA MR. S. PEGU
	WITH MACApp./46/2024	NATIONAL INSURANCE COMPANY LIMITED Versus KUNJALATA RUHI DAS AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	MS B DEVI (R-4) MR N AHMED (r-1,3) MR. M M ZAMAN (r-1,3) MR A BASUMATARY (r-1,3)
31	I.A.(Civil)/3135/2024 B/O in RSA/58/2024	MANAGER, LONGAI TEA ESTATE AND ANR. Versus D.M. PRORERTIES PVT. LTD. AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR. T DAS MR. T DAS MS. R BARMAN MR. S SUTRADHAR	
	WITH RSA/58/2024	MANAGER, LONGAI TEA ESTATE AND ANR. Versus D.M. PRORERTIES PVT. LTD. AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR. T DAS MR. T DAS MS. R BARMAN MR. S SUTRADHAR	

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LEAVE NOTE OF ADVOCATES FOR 23/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3225/2024	PRABHAT CH DAS Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
2	Bail Appln./3226/2024	MD AKHTAR ALI @ MD AKHTAR AND ANR Versus THE STATE OF ASSAM	MR. A M KHAN MR. R THADANI MR. A HUSSAIN	PP, ASSAM
3	Bail Appln./3228/2024	MD JAMAL UDDIN Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
MOTION				
4	Crl.Pet./1117/2024 FIXED	ARUNIMA DAS Versus THE STATE OF ASSAM AND ANR	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
ADMISSION				
5	Crl.Rev.P./185/2023 WITH LCR 2 FILES, FIXED	BABUL HUSSAIN Versus ANISHA KHATUN	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	MR A A DEWAN S N ULLAH MR H A RASHID
6	Crl.Pet./577/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	MEGHNA KHEMKA Versus THE STATE OF ASSAM AND 2 ORS	MR G N SAHEWALLA MD ASLAM MR. P DEKA MR M SAHEWALLA MS T J SAHEWALLA	MR. D KALITA (R-3) MR G ALAM(R-2) MR. D NATH (R-3) MR S R A NASER(R-2) PP, ASSAM
7	Crl.Pet./968/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	MD. RYADULLA @ RYADULLA RAHMAN Versus THE STATE OF ASSAM AND ANR	MRS S RAHANA MR. A M AHMED MR. M K HUSSAIN P. GHOSH	MR. A AHMED U U KHAN PP, ASSAM
8	CRL.A(J)/110/2024	MANTU BRAHMA Versus THE STATE OF ASSAM	MRS. P B BORDOLOI	PP, ASSAM
	WITH I.A.(Crl.)/977/2024 in CRL.A(J)/110/2024	MANTU BRAHMA Versus THE STATE OF ASSAM	MRS. P B BORDOLOI	PP, ASSAM
9	Crl.Rev.P./116/2024 WITH LCR 2 FILES(SCANNED COPY)	ABU BAKKAR SIDDIQUE Versus MOFIDA KHATUN AND ANR	MD. A HUSSAIN MR. K ALOM MR. T ISLAM	MR. L R MAZUMDER (R-1) MR. A Z AHMED (R-1) PP, ASSAM

10	Crl.Pet./253/2024 FIXED	BHUPEN CH DAS Versus THE STATE OF ASSAM AND ANR	MR P P MEDHI MR G BARGAYARY	MR. S RANA (r-2) PP, ASSAM
11	Crl.A./337/2024	TAZNUR ALI Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/982/2024 in Crl.A./337/2024	TAZNUR ALI Versus THE STATE OF ASSAM AND ANR	MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
12	Crl.Pet./625/2024 WITH LCR 2 FILES, FIXED	JOY CHANDRA BHUYAN Versus SMTI. REEMA BHUYAN	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH MR T BORA	MR. R DE MS. D PATHAK
13	Crl.Pet./663/2024 FIXED	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	PP, ASSAM
	WITH Crl.Pet./662/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR. M SMITH (R-2) MR. N SAIKIA (R-2) PP, ASSAM
	WITH Crl.Pet./664/2024	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	MR. M SMITH (R-2) MR. N SAIKIA (R-2) PP, ASSAM
16	Crl.Pet./706/2024 FIXED	FIRUJ AHMED LASKAR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
17	Crl.Pet./965/2024 FIXED	MD. IYAD ALI @IYADUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. N UDDIN MS. A AKHTAR	MR. M ISLAM (r-2,3) MR S K CHHETRY (r-2,3) PP, ASSAM
18	Crl.Pet./1004/2024 FIXED	ABHAY JAIN PATNI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR Z MUKIT MR. A SATTAR G IMTIAZ	MR. DITUL DAS(R-2) MR. A K SINGH(R-2) MR. D S SINGH(R-2) PP, ASSAM
19	Crl.Pet./1022/2024 FIXED	KIRTISUNDAR BARMAN Versus IDFC FIRST BANK LTD	MR M A ISLAM MR J I MONDAL	
20	Crl.Pet./1241/2024 FIXED	MAYARUN NESSA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A R TALUKDAR	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
21	Bail Appln./966/2024 WITH SCANNED COPY OF CASE RECORD.	MANISH KUMAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
22	Bail Appln./1924/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAJU DEBNATH Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
23	Bail Appln./2107/2024 WITH CASE RECORD(SCANNED COPY), FIXED	GULFAM ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
24	Bail Appln./2698/2024 FIXED	FAKIR CHAN AKAND Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
25	Bail Appln./2791/2024 WITH CASE RECORD(SCANNED COPY), B/O	MISTAL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM

26	Bail Appln./2924/2024 WITH OFFICE NOTE, FIXED	AMINUR ISLAM @ AMINUL HOQUE SARKAR AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
27	Bail Appln./2955/2024 WITH OFFICE NOTE, FIXED	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MR. F ISLAM MR. W A SHEIKH	PP, ASSAM
BAIL HEARING				
28	AB/3916/2023 WITH OFFICE NOTE	SAYEDA BEGUM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
29	WITH AB/3976/2023	GULBAHAR ALI @ RAHUL SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED MR. M HOQUE	PP, ASSAM
30	AB/561/2024	SAIDUL HOQUE Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
31	WITH AB/562/2024	MUJAKKIR ALAM Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
32	AB/1122/2024 AB 1090/2024(D/O), FIXED	JAHANARA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	MR Z HUSSAIN (R-2) MS B B AHMED (R-2) MR. RASHIDUL ISLAM (R-2) PP, ASSAM
33	WITH AB/1311/2024	MONIMUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. A CHAUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	PP, ASSAM
34	AB/2095/2024	HABIBUR RAHAMAN Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
35	AB/2259/2024 FIXED	ANSARUL HOQUE Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
36	AB/2494/2024 WITH OFFICE NOTE, FIXED	MOHIDUL HOQUE @ MEHEDUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. T R SARMA MR. A K ROY	PP, ASSAM
37	AB/2496/2024 FIXED	CHIRANJIB SAIKIA @ SANJIB SAIKIA @ BOIL Versus THE STATE OF ASSAM	MR. S SARMA MR. C CHAKRAVARTY MR D DAS MR B P SARMAH B SAHA	PP, ASSAM
38	AB/2542/2024 WITH OFFICE NOTE, FIXED	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
39	AB/2560/2024 FIXED	PRADIP KALITA AND ANR Versus THE STATE OF ASSAM	MR. S J SARMAH	PP, ASSAM
40	AB/2576/2024 FIXED	PRAFULLA BORAH Versus THE STATE OF ASSAM	MS. P DUTTA MR. S J SARMAH	PP, ASSAM
41	AB/2608/2024 WITH OFFICE NOTE, FIXED	NABI HUSSAIN @ NAWAR HUSSAIN Versus THE STATE OF ASSAM	MR S CHAUHAN MR. P MAZUMDER MR N ALAM	PP, ASSAM
42	AB/2629/2024 FIXED	MUKTAJAL ALI Versus THE STATE OF ASSAM	MR B M DEKA MR. M ALAM MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM
43	AB/2631/2024 FIXED	SRI REVANAPPA DHARMAPPA HUGAR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM

ORDERS

44	Crl.A./192/2012 WITH OFFICE NOTE, LCR 5 FILES	SIRAJUDDIN Versus THE STATE OF ASSAM AND ORS	MR.S C BISWAS MR.B CHOUDHURY MS.E SHITIRI MS.A DEY MR.D BANIA	MR. S H RAHMAN (R-2,3,4,7-13,15-23,25) MR. D A KAIYUM (R-2,3,4,7-13,15-23,25) MR E HUSSAIN (R-2,3,4,-13,15-23,25) MR J ISLAM (R-2,3,4,-13,15-23,25) PP, ASSAM
45	Crl.L.P./3/2023 WITH OFFICE NOTE in Crl.A./10987/2022	M/S ARUNA TEXTILES Versus NANI GOPAL GOSWAMI	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR D CHAKRABORTY MR. H CHANDA
	WITH Crl.A./10987/2022 (Filing Number)	M/S ARUNA TEXTILES Versus NANI GOPAL GOSWAMI. A	MR S A BARBHUYAN	
46	Crl.A./24/2023 WITH OFFICE NOTE, LCR 4 FILES	BITUPAN TALUKDAR @ PETLA Versus THE STATE OF ASSAM AND ANR.	MR P CHOUDHURY MR R SARMA MS P SAIKIA	PP, ASSAM
47	Crl.A./35/2023 WITH OFFICE NOTE, LCR 4 FILES	SWAPAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN	PP, ASSAM
48	Crl.A./414/2023 WITH OFFICE NOTE, LCR 5 FILES	FAINUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MD N ABED MR H ALI MR D PEGU MR. R KONWAR	MR. M I HUSSAIN (R2) MS. P AHMED (R2) N. UDDIN (R2) SK ABDULLAH (R2) PP, ASSAM
49	Crl.A./441/2023 WITH OFFICE NOTE, LCR 5 FILES	JATIN SAIKIA Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA	PP, ASSAM
50	Review.Pet./146/2024 IN MAC.APP. 1/2017(D/O), LCR 3 FILES	ORIENTAL INSURANCE COMPANY LTD Versus ROOPJYOTI KALITA @ GOGOI AND 4 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MR S DUTTA	
51	Crl.Pet./466/2024 WITH LCR 1 FILE(SCANNED COPY)	TOSHESWAR KALITA Versus THE STATE OF ASSAM AND ANR	MR S KHOUND MR. J PAULO	PP, ASSAM
52	I.A.(Crl.)/943/2024 in Crl.Rev.P./341/2024	UDHAB CHANDRA DEKA Versus THE STATE OF ASSAM AND ANR	MR. T DEURI J RABHA MS A DAS	PP, ASSAM
	WITH Crl.Rev.P./341/2024	UDHAB CHANDRA DEKA Versus THE STATE OF ASSAM AND ANR	MR. T DEURI J RABHA MS A DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024

14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Bail Appln./2149/2024 (AT 2:00 PM)	UBAID ULLAH Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
MOTION (BA)				
2	Bail Appln./3222/2024	RIAJUL ISLAM MAZUMDER Versus THE STATE OF ASSAM	MR M J QUADIR MR. A K HANNAN	PP, ASSAM
MOTION				
3	Crl.Rev.P./355/2024 FIXED	MORSHIDA BEGUM Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
4	Crl.Rev.P./373/2024	SUNIL KUMAR GHOSH Versus THE STATE OF ASSAM AND ANR	MR. P P DUTTA MS P SARMA MS. P P DAS R BORDOLOI	PP, ASSAM
5	Crl.Rev.P./418/2024	MD. AMIR UDDIN AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
6	Crl.Pet./1283/2024	RAJEEV MUNDLE Versus THE STATE OF ASSAM	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
ADMISSION				
7	Crl.Rev.P./439/2022 WITH LCR 4 FILES, FIXED	ROHIMUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MR A K AZAD MR M RAHMAN	MR F U BARBHUIYA (r-2) MR. R A CHOUDHURY (R-7) MS S DAS (r-2) PP, ASSAM
WITH				
	I.A.(Crl.)/241/2023 in Crl.Rev.P./439/2022	LUKMAN HIKIM, Versus ROHIMUDDIN SHEIKH AND ANR.	MR F U BARBHUIYA MR. R A CHOUDHURY	MR. M U MONDAL PP, ASSAM
8	Crl.Rev.P./460/2023 FIXED	BHABEN KONCH Versus THE STATE OF ASSAM AND AND	MR. S MUNIR MR. M ALI MS. L ISLAM	MR. M KALITA (R-2) MR. N M DAS (R-2) MR. J HATIMURIA (R-2) PP, ASSAM
9	Crl.Pet./312/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SMT RUMI BORA Versus M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR (H)	MR. R A CHOUDHURY	MR. A K SAHEWALLA.(R-1) MR. W SHARMA.(R-1) MR D GOSWAMI.(R-1) PP, ASSAM

	WITH I.A.(CrI.)/628/2024 in CrI.Pet./312/2024	M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR Versus SMT RUMI BORA	MR. A K SAHEWALLA MR. W SHARMA.(R-1)	PP, ASSAM
10	CrI.Pet./1074/2024 WITH LCR 3 FILES(SCANNED COPY), FIXED	COLONEL RANBIR ROY AND 4 ORS. Versus THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. R K D CHOUDHURY	PP, ASSAM SPL. PP, C.B.I.
<u>BAIL HEARING (BA)</u>				
11	Bail Appln./306/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JOHIRUL ISLAM @ JOHIRUL ESLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
12	Bail Appln./2829/2024 FIXED	SADIQUE HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	MS B CHOUDHURY, AMICUS CURIAE (R-2) PP, ASSAM
13	Bail Appln./2894/2024 B/O	RAHUL ROY Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	Bail Appln./2999/2024	BINES NAJIAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
15	Bail Appln./3017/2024	BABLU DAS @ HALOWA Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
16	Bail Appln./3062/2024	KHAIRUL ALOM MAZUMDER Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR M. HOSSAIN	PP, ASSAM
17	Bail Appln./3176/2024 B/O	FARIDA AKTAR @ FARIDA AKTAR LASKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
18	Bail Appln./3178/2024 B/O	NAYAN DEY Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
<u>BAIL HEARING</u>				
19	AB/547/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAKIBUL MIYA @ RAKIBUL HOQUE Versus THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA PP, ASSAM
20	AB/2199/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AMIR HUSSIAN Versus THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	PP, ASSAM
<u>ORDERS</u>				
21	CrI.A./147/2020 WITH OFFICE NOTE, LCR 4 FILES	ABDUL BARI LASKAR Versus THE STATE OF ASSAM AND ANR	MR M J QUADIR MR. K MIRA MR S S ISLAM	MR. R A CHOUDHURY(R-2) MR. R A MAZUMDER(R-2) PP, ASSAM
22	CrI.Pet./1054/2022 WITH LCR 2 FILES(SCANNED COPY), FIXED	SANTUMONI BORAH @ SHANTUMONI BORAH AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R BARUAH	PP, ASSAM
23	CrI.Pet./1238/2022	BABLU HATI BARUAH AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	DR. B N GOGOI	PP, ASSAM
24	CrI.A./186/2023 1 Y 5 M 13 D :WITH LCR 4 FILES	AYNAL HAQUE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MS R DEKA	MR J ISLAM (R-2) MR M R ISLAM (R-2) PP, ASSAM
25	CrI.A./343/2023 WITH OFFICE NOTE, LCR 4 FILES	RAJAT UZIR AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BORO MR A CHAKRABORTY MS N NEWME	PP, ASSAM

26	Crl.L.P./7/2024 FIXED in CrI.A./346/2024	ARCHANA DEKA Versus MADAN DEKA AND 2 ORS.	MS B R A SULTANA (LEGAL AID COUNSEL)	MR. M RAHMAN(R-1,2) MR. M DASGUPTA(R-1,2) MD S ALI(R-1,2) MR M RAHMAN(R-1,2) PP, ASSAM
	WITH Crl.A./346/2024 (Filing Number)	ARCHANA DEKA Versus MADAN DEKA AND ANR. H	MS B R A SULTANA	
	WITH I.A.(Crl.)/145/2024	ARCHANA DEKA Versus MADAN DEKA AND 2 ORS.	MS B R A SULTANA (LEGAL AID COUNSEL)	PP, ASSAM
27	Crl.Pet./231/2024 WITH LCR 1 FILE(SCANNED COPY), B/O	FARHANA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
28	Crl.Rev.P./307/2024 WITH LCR 1 FILE(SCANNED COPY), FIXED	SOFIKUL ISLAM @ SOFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. B C DAS MR. S H RAHMAN	PP, ASSAM
29	I.A.(Crl.)/740/2024 WITH OFFICE NOTE, FIXED in CrI.A./6218/2024	ABHIJIT GANGULY Versus THE STATE OF ASSAM AND ANR.	MR. M L PANDIA MS. N K PODDAR	MS. R B BORA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
	WITH Crl.A./6218/2024 (Filing Number)	ABHIJIT GANGULY Versus THE STATE OF ASSAM AND ANR G	MS. N K PODDAR	
30	I.A.(Crl.)/874/2024 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./150/2024	INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA A GAUTAM	PP, ASSAM
	WITH Crl.A./150/2024	INDRESWAR DEWRI Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR C KALITA DILME R.M. MOMIN MR. A GAUTAM	PP, ASSAM
31	I.A.(Crl.)/947/2024 AB 1641/2024(D/O) in AB/1641/2024	K R NAGAPPAN Versus THE STATE OF ASSAM	MS. S BHUYAN MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	PP, ASSAM
32	Crl.Pet./952/2024 B/O	JIAUR RAHMAN @ MD JIARUL ISLAM Versus THE STATE OF ASSAM	MR A HUSSAIN J U AHMED MR S A REEYAZ	PP, ASSAM
33	I.A.(Crl.)/967/2024 BA 2874/2024(D/O), B/O in Bail Appln./2874/2024	NILOTPAL CHOUDHURY Versus THE STATE OF ASSAM	MR. D MAZUMDAR MR. K KASHYAP	PP, ASSAM
34	Crl.Pet./986/2024	SHETAB UDDIN Versus THE STATE OF ASSAM AND ANR	MR B MALAKAR	PP, ASSAM
	WITH Crl.Pet./982/2024	SAHEL AHMED @ LUKMAN ALI @ BOLAI Versus THE STATE OF ASSAM AND ANR	MR B MALAKAR	PP, ASSAM
36	Crl.Pet./1003/2024 WITH LCR 3 FILES(SCANNED COPY), FIXED	RATAN MECH Versus THE STATE OF ASSAM AND 2 ORS	MR. P BORA MR. M A I HUSSAIN N ISLAM MR. S. ALOM	PP, ASSAM
37	Crl.Pet./1064/2024 FIXED	RAKESH KALITA Versus THE STATE OF ASSAM AND ANR	MR. S BORA	PP, ASSAM
38	Crl.Pet./1267/2024 FIXED	JOHURA BIBI LASKAR Versus BINOY KUMAR SINGHA AND ANR	MR. A M BARBHUIYA	PP, ASSAM

HEARING

39 [Crl.A./241/2013](#)
WITH LCR 6 FILES AND P.B.

ANUJOY DAS
Versus
THE STATE OF ASSAM,

MR.H R A CHOUDHURY PP, ASSAM
MR.I A HAZARIKA
MR.A AHMED

40 [Crl.A./285/2013](#)
WITH LCR 4 FILES AND P.B.

MONO DAS
Versus
STATE OF ASSAM

MR.M AHMED PP, ASSAM
MR.P SARMA
MR.I RAHMAN

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LEAVE NOTE OF ADVOCATES FOR 23/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,23rd October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3138/2024	MATIBUL HOQUE Versus THE STATE OF ASSAM	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
2	Bail Appln./3208/2024	KHALILUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
BAIL HEARING (BA)				
3	Bail Appln./2691/2024 FIXED,	AMIR KHAN Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
BAIL HEARING				
4	AB/1930/2024 FIXED	MD MONOWAR ALI Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
5	AB/2464/2024 FIXED	BHARAT LAL CHAUHAN Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-I AND CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/6683/2017 PART-HEARD	HIREN CH. DAS and 15 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D DEKA MR.J PATOWARI	SC, FINANCE(R5) SC, PERSONNEL DEPT.(R6)
2	WP(C)/5531/2015	ANIL KUMAR RAY Versus THE STATE OF ASSAM and 3 ORS,	MR. R DE MS. D DEVI MR. R J SARMA MS. M JALAN MS. P PHUKAN	GA, ASSAM MR. P NAYAK (SC, FINANCE DEPTT.)
3	WP(C)/4130/2016	SRI DIPAK KONCH Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR.P TALUKDAR MS.A DAS MS.B BORAH	SC, APDCL
4	WP(C)/865/2017	DEBASIS CHETIA Versus THE STATE OF ASSAM and 5 ORS.	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	GA, ASSAM SC, A S T C
5	WP(C)/1673/2017	SHIVA PRASAD SARMA Versus THE STATE OF ASSAM and 2 ORS.	MR. B SARMA	SC, HEALTH SC, NRHM
6	WP(C)/1794/2017	NITYANANDA HAZARIKA and 6 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.U K NAIR MS.U SARMA MS.A CHETRY MS.N SHYAMAL MS.P BORGHAIN MR.M P SARMA	GA, ASSAM MRS A VERMA SC, FINANCE
7	WP(C)/3101/2017	JAWAHAR LAL SEN and 5 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	GA, ASSAM MR M R ADHIKARI SC, FINANCE

8	WP(C)/5089/2017	ANANDA RAM DAS Versus THE STATE OF ASSAM and 13 ORS.	MR.M SARMA MS.I DEKA MR.R SARMA	MR. D DAS SR. ADV (R-7,11,12) MR.M K MISRA(R-8,13&14) MR.S SAIKIA(R- 7,9,11&12) MR.P S BHATTACHARYAR-10 MR.D BHATTACHARYA(R-10) MR.M CHOUDHURY(Sr.Adv.)(R-8,13&14) MR H K NATH (R-7,11,12) MR.V A CHOWDHURY(R-8,13&14) SC, CBI MR.S CHAKRABARTY(R-7,9,11&12) SC, GHC
9	WP(C)/5863/2017	SHAKTI DEY SARKAR Versus THE STATE OF ASSAM and 4 ORS.	MR.H TALUKDAR MS.M DEKA MR.R SARMA	GA, ASSAM SC, DIMA HASAO
10	WP(C)/8023/2017	HARENDRA NATH RAJBANGSHI and ANR. Versus THE STATE OF ASSAM and 4 ORS.	MR.M BHAGABATI MSG BORA MS.B TALUKDAR	DR.B AHMED SC, IRRIGATION
11	WP(C)/8186/2017 FIXED	RANJU MILI and 13 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.N G KUNDU MRG DEKA MS.P UPAMANYU MR.P K R CHOUDHURY	GA, ASSAM
WITH				
12	WP(C)/2251/2020	MANAB JYOTI KAMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM
13	WP(C)/8352/2018	SAKWAT HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN S BEGUM	GA, ASSAM
14	WP(C)/8356/2018	GOBINDA PATHAK Versus THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT. SC, PENSION AND PUBLIC GRIEVANCES
15	WP(C)/8428/2018 FIXED	SHYAMA PRASAD BHATTACHARJEE Versus UNITED BANK OF INDIA AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	MS. N MODI MR SISHIR DUTTA MR. C SHARMA MR. S DUTTA
16	CRP/78/2019 WITH LCR	KISHORI DEVI SAHARIA AND ANR. Versus CHANDRA PRAKASH SAHARIA AND 9 ORS	MR R CHAKRAVORTY MR. M CHALIHA MR G K DEKA MR C GOGOI MR. A M BARUAH	MR. R L YADAV MS. K YADAV MR. JYOTIRMOY ROY MS. M BHATTACHARJEE MR. R HAZARIKA MR D DAS MR H M R HOQUE
17	WP(C)/101/2019 FIXED, IN WP(C) /6115/2018 (D/O), WP(C)/7039/2018 (D/O)	PRASANTA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, FOREST
WITH				
18	WP(C)/3023/2019	NRIPENDRA NATH DAS Versus THE STATE OF ASSAM AND 4 ORS.	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, FOREST
WITH				
19	WP(C)/6261/2022	PRASANTA GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
20	WP(C)/3903/2019	SON BORAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. B PHUKAN MR. B KHAKHLARY	SC, HEALTH

21	WP(C)/2678/2020	ANIRUDHA DAS Versus THE STATE OF ASSAM AND 4 ORS	MS P CHAKRABORTY MS A DAS	GA, ASSAM MR. A PHUKAN, SC, GAD SC, FINANCE DEPTT.
22	WP(C)/2856/2020	NOOR AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	GA, ASSAM MR. JUNM LASKAR	SC, PNRD
23	WP(C)/3334/2020	DWMAILU KR. BRAHMA AND 20 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MS. B BHUYAN MR. M BORAH MR A TALUKDAR	SC, BTC SC, WPT AND BC
24	WP(C)/3710/2020	RADHIKA DAS (MINOR), Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	GA, ASSAM SC, AG SC, FINANCE DEPTT.
25	WP(C)/3713/2020	KAPIL SAIKIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KALITA MR. J HATIMURIA	SC, PNRD
26	WP(C)/3799/2020	BIREN MALAKAR Versus UNION OF INDIA AND 3 ORS.	MR. S N TAMULI MR. M MALAKAR	MRS S BARUAH ASSTT.S.G.I.
27	WP(C)/5354/2020	LUT AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM MR. S ROY MR. M H LASKAR MR B DEORI MR M HOSSAIN SC, REVENUE
	WITH I.A.(Civil)/392/2024 in WP(C)/5354/2020	LUT AHMED BARBHUIYA, Versus THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. A M BARBHUIYA MS. C MOZUMDAR MR. S P SHARMA MS A BEGUM	SC, REVENUE
28	WP(C)/4292/2021 FIXED	KALPANA RANI ROY (NAMASUDRA) AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
29	WP(C)/1392/2022 FIXED	GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM MR J CHUTIA, SC, KAAC SC, HEALTH SC, FINANCE
30	WP(C)/2559/2022	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT.
31	WP(C)/8135/2022	JAMINI TALUKDAR Versus THE STATE BANK OF INDIA AND 6 ORS.	MR P K GOSWAMI MR B P BORAH MR K TALUKDAR MR P J DUTTA MR. S D ROY	MR. A K SAHEWALLA MR. W SHARMA MR P GOGOI
32	WP(C)/2320/2023	ANIRUDDHA DEY Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, AG SC, FOREST
33	WP(C)/4252/2023	DEBENDRA NATH DUTTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
34	WP(C)/5412/2023	GITUMANI TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M HUSSAIN MR. M ISLAM MS P SHILL	GA, ASSAM MR. T CHUTIA (R-1, R-3, R-4, R7,R-8) SC, HEALTH SC, FINANCE
35	WP(C)/5958/2023	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	SC, P AND R.D. GA, ASSAM

36	WP(C)/6728/2023 B/O	SYEDA ASMIRA BEGUM Versus THE STATE OF ASSAM AND 8 ORS	MR G R A MOTTAQUEE	GA, ASSAM SC, AG MR. M H LASKAR M. HOSSAIN (r-7,8) MD M ISLAM SC, FINANCE
37	WP(C)/7263/2023 WITH CONT.CAS(C) 238/2023(D/O)	BHOGI RAM BHARALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
38	MACApp./534/2024	THE ORIENTAL INSURANCE CO LTD Versus URMILA DAS AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL
	WITH I.A.(Civil)/2950/2024 in MACApp./534/2024	THE ORIENTAL INSURANCE CO LTD Versus URMILA DAS AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	MR D MONDAL (R-1,2,3) MR D MONDAL (R-1,2,3) FOR CAVEATOR
39	WP(C)/541/2024	MOUSUMI SARANIA Versus THE STATE OF ASSAM AND 4 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO	GA, ASSAM MR. K K DEKA(R-5) SC, BTC
40	WP(C)/1733/2024	SANDHYA SUKLABAIIDHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
41	WP(C)/3862/2024 B/O	VIJAY KUMAR SINGH Versus THE STATE OF ASSAM AND 3 ORS	MR. JYOTIRMOY ROY MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, PWD
ORDERS				
42	WP(C)/6521/2017	RAJJAD AHMED BORBHUIYA Versus THE STATE OF ASSAM and 3 ORS.	MR.K N CHOUDHURY MR.D J DAS MR.D HUSSAIN MR.B K KASHYAP	MR. S. DUTTA, SC, P AND R.D. GA, ASSAM
43	MACApp./18/2023 WITH LCR	LAKHESWAR DEKA AND ANR. Versus GEETA DAS AND ANR.	MR. R GOSWAMI	MR A N DAS (R-2) B DUTTA(r-1)
44	MACApp./243/2023 WITH LCR	SMTI JAYA SAIKIA Versus SMTI PRASTUTI BHUYAN	MR. A R AGARWALA MR K DAS	MS B RAJBONGSHI MR. R GOSWAMI MRS. S ROY Ms. J BARUAH
	WITH I.A.(Civil)/1751/2023 in MACApp./243/2023	SMTI JAYA SAIKIA Versus SMTI PRASTUTI BHUYAN	MR. A R AGARWALA MR K DAS	MS B RAJBONGSHI MR. R GOSWAMI MRS. S ROY
45	CRP(IO)/13/2024 FIXED	DIGANTA CHETIA Versus DR. (SMT.) NIRUPAMA DUTTA AND ANR	MR D KALITA	MR. A K GUPTA (R-2) MR. R S MISHRA(R-2)
46	Review.Pet./93/2024 CAVT. NO.033220/24,N IN WP(C)/5227/2017 (D/O), WP(C)/158/2017 (D/O)	THE STATE OF ASSAM AND ANR Versus DR. DOLI TALUKDAR AND ORS	MR. K GOGOI MR S DAS	MR.R P KAKOTI MS. S B CHOUDHURY MR. S K DAS (R-6) MR.S SUTRADHAR FOR CAVEATOR
47	CRP(IO)/241/2024 B/O	BULBUL GOGOI KALANDI @ KALANJI AND 3 ORS Versus RINKU BORDOLOI AND 2 ORS	MR. A R SIKDAR MR. S I TALUKDAR	MRS. P B BORDOLOI(R-2) MR. U K DEKA(R-1) MR R SENSUA (R-1)
48	CRP(IO)/358/2024 FIXED	JOLLY CHOUDHURY AND ANR Versus M/S PROTECH REALTORS PVT LTD AND 2 ORS	MR R CHAKRAVORTY S RABHA	MR. R K BHATRA(R-1) MR. B D DEKA(R-1) MR. A SAIKIA (R-1)
49	CRP(IO)/374/2024 B/O	RAMA DEVI HIMATSINGKA AND ANR Versus PAWAN KUMAR HIMATSINGKA AND 3 ORS	MR G N SAHEWALLA MR M SAHEWALLA MR H K SARMA MS G DUGAR MS K BHATTACHARYYA	

50	WP(C)/1443/2024 FIXED	SUBRATA KUMAR PAL Versus THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MR S DUTTA	MR. S MITRA (R-2,3) MR. D J DAS (R-1,2) MR A K BORO (R-2,3) MR. R. RAMEEZ (R-2,3) DY.S.G.I. MR S.MITRA (R-2,3)
51	I.A.(Civil)/2951/2024 IN WP(C)/2516/2023 (D/O) in WP(C)/2516/2023	UNION OF INDIA AND 2 ORS. Versus JC-2900502L SUBEDAR/GD (GENERAL DUTY) RABI CHARAN DEB BARMA	MS. B SARMA	MR. V KUMAR
52	I.A.(Civil)/3144/2024 FIXED in MACApp./266/2024 WITH MACApp./266/2024	MUSSTT. RUKIA BEGUM BARBHUIYA Versus ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS A ORIENTAL INSURANCE COMPANY LTD. Versus MUSSTT. RUKIA BEGUM BARBHUIYA	MR. M TALUKDAR MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	SC. ORIENTAL INS. CO.
HEARING				
53	WP(C)/6871/2019 FIXED	FORCE NO. 015183677 CT/GD RAVINDRA KUMAR Versus THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. D C BORAH,C.G.C. (R1-R6) MR. S K MEDHI ASSTT.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5209/2015 FIXED	MINTU RAVI Versus THE STATE OF ASSAM AND 5 ORS	MR.A K PURKAYASTHA MS.R SARKAR	GA, ASSAM MR G PEGU MR. R. DHAR, SC, WPT AND BC
2	WP(C)/1136/2016 FIXED	AMIR HUSSAIN and 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	GA, ASSAM
3	WITH WP(C)/1006/2016	ABDUL MOTLEB ALI @ MOTLEB ALI and 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MR. M HOSSAIN MS. F INTAZ MR. K U AHMED	GA, ASSAM
4	WP(C)/906/2017	PRABIN CHANDRA DEY. Versus THE STATE OF ASSAM and 3 ORS.	MR.A K PURKAYASTHA MR.M K MAJUMDAR MR.R MAZUMDAR	GA, ASSAM SC, REVENUE DEPTT
5	WP(C)/1101/2017	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	MR.S SAIKIA(SC, A.S.A.M.B.) MR. N J GOGOI
	WITH I.A.(Civil)/3056/2017 in WP(C)/1101/2017	MARICO LTD. and ANR. Versus THE STATE OF ASSAM and 3 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE	MR.S SAIKIA SC, A S A M B
6	WP(C)/1409/2017	OMPRAKASH SHAH Versus THE STATE OF ASSAM AND 5 ORS	MR.A GANGULY MR.S K SINGH MR.A DUTTA	MR.P J PHUKAN GA, ASSAM SC, APDCL MR.H K SHARMA SC, PCB
7	WP(C)/2319/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.J U AHMED MR.A NATH MR.N J MEDHI MR.ANKIT TODI	GA, ASSAM MR.P DASR-5 MR.G DAS(R-5) SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI

8	WITH WP(C)/2204/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR. B P TODI MR. J U AHMED MR. A NATH MR. N J MEDHI MR. ANKIT TODI	GA, ASSAM MR. P DAS(R-5) MR. G DAS(R-5) SC, INDUSTRIES & COMMERCE SC, NEDFI ASSTT.S.G.I.
9	WITH WP(C)/2225/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR.B P TODI MR.A NATH MR.A TODI MD.J U AHMED MR.N J MEDHI	GA, ASSAM MR.P DAS(R-5) MR.G DAS(R-5) SC, INDUSTRIES & COMMERCE SC, NEDFI ASSTT.S.G.I.
10	WITH WP(C)/2299/2017	M/S ISHWAR FOOD PRODUCTS PVT. LTD. Versus THE UNION OF INDIA and 4 ORS	DR. B P TODI MR.A NATH MR.A TODI MR.N J MEDHI	GA, ASSAM MR.P DAS(R-5) MR.G DAS(R-5) SC, INDUSTRIES & COMMERCE ASSTT.S.G.I. SC, NEDFI
11	WP(C)/2978/2017 FIXED	BAPAN BASUMATARY Versus THE STATE OF ASSAM and 4 ORS.	MS.S ROY MR.D C C PHUKAN MRS.J GOGOI	GA, ASSAM SC, BTC
12	WP(C)/3065/2017	CHARU PROJECTS AND SERVICES LTD. Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR.S BORA	GA, ASSAM SC, PCB
13	WP(C)/1215/2020	RAJU RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, PNRD GA, ASSAM
14	WP(C)/1356/2020	DHIREN SINGH AND 9 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR A UPADHYAY MR. P UPADHYAY	GA, ASSAM SC, REVENUE
15	WP(C)/2594/2020 FIXED	AVA TECHNOLOGY GROUP Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K DAS MS. B D SARMAH	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM ASSTT.S.G.I.
16	WP(C)/3800/2020 FIXED	RAMANI BISWAS AND 2 ORS. Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/6469/2021 FIXED	M/S SURYA CONSTRUCTION Versus THE UNION OF INDIA AND 6 ORS	MR. T R SARMA MR. A K ROY	MR. S C KEYAL MR. U K GOSWAMI (C.G.C) ASSTT.S.G.I. SC, INCOME TAX
18	WP(C)/1346/2022	PRAKASH CH. KAKATI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE SC, M A C
19	WITH WP(C)/6431/2021	DR. HOMESWAR SARMAH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC. FOR MISSING AUTONOMOUS COUNCIL
20	WITH WP(C)/1421/2022	PULAK GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM SC, M A C SC, REVENUE
21	WP(C)/1575/2022	M/S BRAHMAPUTRA TELE PRODUCTIONS PVT LTD Versus THE UNION OF INDIA AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	SC, GST MR. S C KEYAL

22	WP(C)/2206/2022	SAFIKUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM R K MR. A RAHMAN	SC, P H E SC, FINANCE
23	WP(C)/2243/2022	YASIR ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MR. N ALAM R K MR. A RAHMAN	SC, P H E SC, FINANCE
24	WP(C)/4752/2022	SANATAN KALITA AND 22 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. S D PURKAYASTHA MR. A DEKA MS. S PHUKAN	GA, ASSAM ASSTT.S.G.I. SC, CBI
25	WP(C)/4774/2022	WAHIDA REHMAN Versus NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	GA, ASSAM
26	WP(C)/5033/2022	MD. AZIZUL HAQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DUTTA	SC, REVENUE
27	WP(C)/5082/2022	ARUNODAY CONSTRUCTION CO. (P) LTD Versus THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	MS. B SARMA ASSTT.S.G.I.
28	WP(C)/5669/2022	M/S POWER AND INSTRUMENTATION (GUJ) LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR P BARUAH MR. P DAS MR. N N DUTTA	SC, APDCL
WITH				
29	WP(C)/5657/2022	M/S POWER AND INSTRUMENTATION (GUJ) LIMITED AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR P BARUAH MR. P DAS MR. N N DUTTA	SC, APDCL
30	WP(C)/5895/2022	M/S COXTON PRINTERS INDIA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	MR. S CHAMARIA (r-3,4) MS. S BORA (R-1 & 2) MR. M MAHANTA (R-3 TO 5) MR A N SARMAH (r-3,4) MR M M ZAMAN (r-3,4) SC, INDUSTRIES AND COMMERCE
31	WP(C)/8041/2022	DIPANJALI BAILUNG Versus THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI DY.S.G.I. SC, FINANCE
32	WP(C)/8453/2022	SAILENDRA KUMAR NATH Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, AFDC
33	WP(C)/3225/2023	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD ROAD MR. A K DUTTA (r-4,5) DY.S.G.I.
34	WP(C)/3826/2023	BINOD KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
35	WP(C)/3848/2023	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
36	WP(C)/3849/2023	YUGANT INFRASTRUCTURE PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
37	WP(C)/3850/2023	M/S SREE KRISHNA ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
38	WP(C)/3852/2023	PRADIP KUMAR AGARWALLA Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE

39	WP(C)/3853/2023	M/S YUGANT INFRASTRUCTURE PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	MR. D K JAIN	GA, ASSAM SC, WATER RESOURCE
40	WP(C)/4165/2023	MD. SIDDIK ALI AND 6 ORS. Versus STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM SC, REVENUE SC, K A A C
41	WP(C)/4908/2023	ABIRAN NESSA Versus THE STATE OF ASSAM AND 3 ORS.	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, FINANCE SC, REVENUE
42	WP(C)/466/2024 FIXED	PEOPLE FOR THE EHICAL TREATMENT OF ANIMALS (PETA) INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
	WITH WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
	WITH I.A.(Civil)/1107/2024 in WP(C)/468/2024	PEOPLE FOR THE ETHICAL TREATMENT OF ANIMALS PETA INDIA Versus THE STATE OF ASSAM AND 2 ORS.	MR. D DAS SR. ADV MR. D J DAS MS S SHARMA	GA, ASSAM
44	WP(C)/488/2024	M/S DHOLA INFRA PROJECTS LIMITED Versus UNION OF INDIA AND 5 ORS	MR H K SARMA MS K SARMA	SC, GST SC, FINANCE
		ORDERS		
45	WP(C)/2957/2021	M/S VINAYAK LOGISTICS AND ANR Versus THE UNION OF INDIA AND 7 ORS	DR. ASHOK SARAF MR. A GOYAL	SC, RAILWAY
46	Cont.Cas(C)/149/2022	AMAL BHATTACHARJEE Versus JOYDEEP SUKLAIYA AND ANR	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. K KONWAR (R-2) MR. S DUTTA (R-2)
47	Cont.Cas(C)/263/2022	GAURI KALITA Versus BISWADEEP DAS AND 5 ORS.	MR. N J KHATANIAR	MR. D SAIKIA MS. R B BORA MR M HOQUE MR. R R Gogoi MR. R R Gogoi
48	Cont.Cas(C)/284/2022	M/S BOGIDHOLA TEA AND TRADING CO (P) LTD. Versus ALKA BHARGAVA AND 3 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR H K SARMA MS K BHATTACHARYYA	MR. I KALITA MR M HOQUE MR. D GOGOI
49	Cont.Cas(C)/546/2022	FARAD ALI Versus ALOK KUMAR	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	
50	Cont.Cas(C)/616/2022	JABEDA KHATUN AND ANR Versus GYANENDRA DEV TRIPATHI AND ANR	MD. A. RASHID MR. M HUSSAIN	MR. D SAIKIA (R-1,2) MR. D SAIKIA (R-1,2) MS. P R MAHANTA (R-1) MR. R BORPUJARI (R2) MR. R BORPUJARI (R2) MS. N BORDOLOI (R2) MS. N BORDOLOI (R2)
51	Cont.Cas(C)/617/2022	DEBESWAR BURAGOHAIN AND 4 ORS. Versus ASHOK KUMAR BARMAN AND 3 ORS.	MR. B J GHOSH MR. B HAZARIKA	MR H K MAHANTA (r-2) MR H K MAHANTA (r-2) MR H K MAHANTA (r-2) MR. K R BORA (R3, R4)
52	Cont.Cas(C)/708/2022	NAVIN KUMAR GOENKA AND 3 ORS Versus GYANENDRA DEV TRIPATHI, IAS AND 2 ORS	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. D SAIKIA (r-1) MR. R BORPUJARI (r-1) MR. D NATH (R-2,3) MS. N BORDOLOI (r-1)
53	Cont.Cas(C)/741/2022	RAHIN BASUMATARY Versus DR. J B EKKA, IAS AND ANR	MD S HOQUE	MR. M NATH (r-2) MR. A BHATTACHARJEE (r-2) D J CHAKMA (r-2)

54	Cont.Cas(C)/685/2023	M/S R K WIIRE NETTING INDUSTRIES Versus PABAN KR. BARTHAKUR AND 4 ORS	MR. D K JAIN	MS. M DEVI (R1) MR. A DAS (R1)
55	Cont.Cas(C)/686/2023	DIPEN SARMA Versus PABAN KR. BARTHAKUR AND 4 ORS	MR. D K JAIN	MS. M DEVI (R1) MR. A DAS (R1)
56	Cont.Cas(C)/705/2023	SAILENDRA KUMAR SARMAH Versus PABITRA RAM KHAUND AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	
57	Cont.Cas(C)/308/2024	RANU SHOME Versus AMITAVA SINHA	MR. A K HUSSAIN	MR. D NATH O ASSUMI MS. M SHARMA
58	I.A.(Civil)/2901/2024 in WP(C)/7451/2017	ON THE DEATH OF JITENDRA MOHAN BHATTACHARJEE, HIS LEGAL HEIRS AND REPRESENTATIVES Versus THE STATE OF ASSAM AND 2 ORS	MR B K SINGH	GA, ASSAM
	WITH WP(C)/7451/2017	JITENDRA MOHAN BHATTACHARJEE Versus THE STATE OF ASSAM and 2 ORS.	MR B K SINGH MR.A K DAS MRR KARIM MR D AKRAM	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MR. C CHOWDHURY	21-10-2024	To	23-10-2024
5)	MD. A J ATIA	21-10-2024	To	30-10-2024
6)	MR. A K JAIN	08-10-2024	To	10-11-2024
7)	MD. H BHUYAN	11-10-2024	To	02-11-2024
8)	MR. P SARMA	04-10-2024	To	16-11-2024
9)	MR. O P BHATI	04-10-2024	To	16-11-2024
10)	R C SANCHATI	21-10-2024	To	26-10-2024
11)	MS. K YADAV	21-10-2024	To	10-12-2024
12)	MR. R L YADAV	21-10-2024	To	10-12-2024
13)	MRS A SAIKIA	09-10-2024	To	27-10-2024
14)	MS N SAIKIA	21-10-2024	To	30-10-2024
15)	MR. J SARMAH	21-10-2024	To	23-10-2024
16)	MR H MAURYA	21-10-2024	To	20-11-2024
17)	MR. A BHATTACHARYA	22-10-2024	To	28-10-2024
18)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
19)	MR. N J GOGOI	22-10-2024	To	08-11-2024
20)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
21)	MR D K MISHRA	22-10-2024	To	30-10-2024
22)	MR. P MAHANTA	22-10-2024	To	24-10-2024
23)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
24)	MR A K DAS	22-10-2024	To	26-10-2024



सत्यमेव जयते

The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSELIST]

[FOR WEDNESDAY, THE 23RD DAY OF OCTOBER, 2024]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[COURT NO: 15]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE AIZAWL BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

DELIVERY OF ORDER

- | | | | |
|-----------------------|---|---|---|
| 1. CONT.CAS(C) 3/2014 | LALSANGLIANA AND 4 ORS.
VERSUS
RAJIV MEHRISHI AND 12 ORS | MR. LALFAKAWMA
MR. ROSANGZUALA
RALTE
MR. T LALZEKIMA | MR. K. THANGREMSANG
MR S C KEYAL
MR B LALRAMENGA FOR
R5-R6 AND R9
MRS. LINDA L FAMBOWL
FOR R11
MS. H.KRISTAZI
MR. ROSHAN SUBEDI
MR VANLALHRUAIA
VANCHHAWNG
MS LALMINGTHANGI
FANAI
MS SHEILA
LALDINTHARI HNIALUM |
| WITH | | | |
| 2. CONT.CAS(C) 7/2016 | SH. K. DARCHHAWNA
SUBSTITUTED BY SH.
K.MALSAWMTLUANGA AND 2
ORS.
VERSUS
RAJIV MEHRISHI, SECRETARY
TO THE GOVT. OF INDIA,
MINISTRY OF HOME AFFAIRS,
NORTH BLOCK AND 13 ORS. | MS DINARI T AZYU
MR. K ROLAND
MR. VICTOR L RALTE
MR. VANHMINGLIANI | MR. K. THANGREMSANG
MR S C KEYAL FOR R11
MR B LALRAMENGA FOR
R9
MRS. LINDA L
FAMBOWL(GA,
MIZORAM) FOR R5
MR SAMUEL
VANLALHRIATA
CHHANGTE FOR R6
MS. H.KRISTAZI
MR. ROSHAN SUBEDI
MR. J H RAMNEIHMAWIA
MR VANLALHRUAIA
VANCHHAWNG
MS LALMINGTHANGI
FANAI
MS SHEILA
LALDINTHARI HNIALUM |